BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, AT CHENNAI

O.A. No.314 of 2024

In the matter of:

Tribunal on its own motion **SUO MOTU** based on the News Item in The Hindu dt: 04.11.2024 titled, "***Residents stage protest against pollution caused by Vijayawada Thermal Power Station***".

And

Andhra Pradesh Pollution Control Board and Ors. … Respondents

ANNEXURES FILED ALONG WITH REPLY STATEMENT TO APPCB REPORTS

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Dated at Chennai on this the 26th day of November, 2025.

COUNSEL FOR RESPONDENT NO. 5

Andhra Pradesh
Power Generation Corporation Ltd

(Govt. of A.P. Undertaking)
CIN : U40109AP1998SGC109187

G. SAI PRASAD, IAS
Ex-officio Principal Secretary to
Govt. of AP., Energy Department.
And Chairman / APGENCO

Lr.No. CMD/ED/C/SE/C/Hydel-1,C&I/EE/Env/DEE/C/ D.No. 64 /2021, Dt. 01.03.2021

To
The Secretary,
Ministry of Environment and Forests & CC,
Indira Paryavaran Bhavan,
New Delhi-110 066

Sir,

Sub: APGENCO-Dr.Narla Tata Rao TPS (Dr.NTTPS)- Exemption of Stage –I to III (Units 1 to 6 of 210 MW each) to install Cooling Towers in place of Once Through Cooling system to comply with specific water consumption limits specified in MoEF&CC notification dated 07-12-2015-Requested-Reg.

Ref: 1) MoEF&CC, GoI Notification dated 07-12-2015
2) CPCB letter No. B-33014/07/2019/IPC-II/TPP/3217, dt:25.06.2019.

******

1) MOEF&CC notification vide reference 1st cited directed all power plants operating with "Once Through Cooling (OTC)" shall install "Cooling Tower (CT)" to achieve specific water consumption upto maximum of 3.5 m^3/MWh within a period of two years from date of notification. The CPCB vide reference 2nd cited extended the time limit upto 30-6-2022 for installation of cooling towers for Dr.NTTPS units 1 to 6.

2) In this regard, it is to submit that Andhra Pradesh Power Generation Corporation Ltd (APGENCO) is a State Government under taking involved in power generation to meet the energy requirement in Andhra Pradesh. Dr.Narla Tata Rao Thermal Power Station (Dr.NTTPS) is one of the power plants established in AP with an operating capacity of 1760 MW in four stages and one unit of 800 MW supercritical unit is under construction under stage-V. Six units of 210 MW each were commissioned in Stage-I, II & III (each stage 2 units) and 7th unit of 500 MW was commissioned in stage-IV.

3) Stage-I, II & III (6 units of 210 MW each) are under operation with the once through cooling system while Stage-IV unit is in operation in closed cycle cooling system with cooling towers. Stage-V unit is also being constructed with closed cycle cooling system with cooling towers. Stage-I, II & III were commissioned between 1979 to 1995 with Once through cooling system utilizing the reservoir created under Prakasam barrage constructed by Irrigation Department in 1957 for Irrigation purpose to feed nearly 13.08 lakh acres. Irrigation Department has given permission to APGENCO for drawl of 2000 cusec to operate the 6 units in once through mode and discharge back to the reservoir. The reservoir is about 3 km away from Dr.NTTPS. APGENCO constructed dedicated raw water canal of nearly 12 km and water is being drawn from reservoir by gravity to Dr.NTTPS units and condenser water is being discharged back to reservoir by Budameru diversion channel of 3 km by gravity.

4) Dr.NTTPS units 1 to 6 were designed for once through cooling mode when there was no statutory obligation for construction of cooling towers to operate the units in closed cycle cooling system. Once through cooling system was adopted due to several advantages such as increase in unit efficiency, decrease in water consumption, decrease in auxiliary power consumption, decrease in area requirement, absence of fogging conditions around Thermal power plant etc as detailed below.

5) **Water loss is very less in OTC compared to CT:** In once through(OTC) mode, evaporation losses in raw water canal is around 0.06 TMC in a year for all 6 units which is very less compared to evaporation losses of about 1.7 TMC that would occur in the cooling towers of 6 units. Large quantity of CT blowdown needs to be discharged in the CT system which require additional treatment unit.

6) **Thermal efficiency is high in OTC compared to CT:** OTC system operates at low inlet water circulating temperature which can develop low condenser pressure which enhances turbine output. CT system operates at high inlet water circulating temperature which can develop high condenser pressure which reduces turbine output. The unit Thermal efficiency is more in case of OTC system compared to CT system due to higher performance of condenser.

7) **Auxiliary consumption in CT system is more compared to OTC:** In OTC system water is drawn by gravity upto raw water pump house and condenser water discharged to river by gravity. In OTC system raw water pump house is designed to cater to the

pressure requirement upto condenser only. Auxiliary consumption in OTC is less. In CT system, existing Raw water pump house need to be upgraded to ensure condenser water reaches hot water intake pump house from where it is pumped to NDCT/IDCT. In addition to hot water pump house, IDCT fans will consume huge power. Auxiliary consumption will be more in the CT system. Emission equivalent to Auxiliary power consumption will be increased in CT system.

8) **Maintenance cost of the CT system is higher than the OTC system:** Chemical consumption is not involved in the OTC system to prevent condenser fouling but anti corrosive chemicals, biocides, anti scalents are to be dosed in the CT system to prevent condenser and cooling tower fouling.

9) **Space Constraint:** All project components are accommodated in the available space for 6 units leaving adequate area for green belt development. There is no additional space for pipe lines from condenser to hot water pump house, installation of fore bay, pump house, cooling towers, pipe lines from cooling tower to raw water canal etc.

10) **Technically not feasible:** M/s TUV SUD South Asia Pvt Ltd., Mumbai was awarded the work of "Technical Feasibility study for installation of cooling towers in place of once through cooling system for Units 1 to 6". After detailed study, the consultant submitted the report. The feasibility study concluded that "**converting once through cooling system to closed cycle cooling system is Not Technically Feasible**" in the existing project site, due to space constraints.

11) Fogging **conditions with CT:** Huge quantity of water will be evaporated in the cooling towers and increase the fogging around CTs. Dr.NTTPS units are located close to the two national high ways and visibility will be reduced on the high ways with the CT system.

12) In view of the less water consumption, high unit efficiency, low auxiliary consumption, less maintenance cost in Once through cooling (OTC) , space constraints and "Cooling Tower(CT) system not technically feasible" as mentioned above, it is requested to exempt Dr. NTTPS 1 to 6 units from construction of cooling towers in place of once through cooling system.

respects,

Yours faithfully,

Chairman& Managing Director

Andhra Pradesh
Power Generation Corporation Ltd

(Govt. of A.P. Undertaking)
CIN : U40109AP1998SGC109187

G. SAI PRASAD, IAS
Ex-officio Principal Secretary to
Govt. of AP., Energy Department.
And Chairman / APGENCO

Lr.No. CMD/ED/C/SE/C/Hydel-1,C&I/EE/Env/DEE/C/ D.No. 65 /2021, Dt.. 01.03.2021

To
The Chairman,
Central Electricity Authority, GOI.
Sewa Bhawan,
R.K.Puram,
New Delhi-110 066

Sir,

Sub: APGENCO- Dr.Narla Tata Rao TPS (Dr.NTTPS)- Exemption of Stage –I to III (Units 1 to 6 of 210 MW each) to install Cooling Towers in place of Once Through Cooling system to comply with specific water consumption limits specified in MoEF&CC notification dated 07-12-2015-Requested-Reg.

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4) Dr.NTTPS units 1 to 6 were designed for once through cooling mode when there was no statutory obligation for construction of cooling towers to operate the units in closed cycle cooling system. Once through cooling system was adopted due to several advantages such as increase in unit efficiency, decrease in water consumption, decrease in auxiliary power consumption, decrease in area requirement, absence of fogging conditions around Thermal power plant etc as detailed below.

5) **Water loss is very less in OTC compared to CT:** In once through mode, evaporation losses in raw water canal is around 0.06 TMC in a year for all 6 units which is very less compared to evaporation losses of about 1.7 TMC that would occur in the cooling towers of 6 units. Large quantity of CT blowdown needs to be discharged in the CT system which require additional treatment unit.

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pressure requirement upto condenser only. Auxiliary consumption in OTC is less. In CT system, existing Raw water pump house need to be upgraded to ensure condenser water reaches hot water intake pump house from where it is pumped to NDCT/IDCT. In addition to hot water pump house, IDCT fans will consume huge power. Auxiliary consumption will be more in the CT system. Emissions equivalent to Auxiliary power consumption will be increased in CT system.

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12) In view of the less water consumption, high unit efficiency, low auxiliary consumption, less maintenance cost in Once through cooling (OTC) , space constraints and "Cooling Tower(CT) system not technically feasible "as mentioned above, it is requested to exempt Dr. NTTPS 1 to 6 units from construction of cooling towers in place of once through cooling system.

regards,

Yours faithfully,

Gopiprasad

Chairman& Managing Director

K. RATNA BABU, B.E.,
Executive Director / Civil

Andhra Pradesh
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Lr.No. ED/C/SE/C/Hydel-1,C&I/EE/Env/DEE/C/ D.No.191 /2021, Dt. 14.07.2021

To
The Director,
Thermal Performance Evaluation & Climate Change Division,
Central Electricity Authority, GOI.
Sewa Bhawan,
R.K.Puram,
New Delhi-110 066

Sir,

Sub: APGENCO–Dr.NTTPS- Exemption of Stage – I to III of Dr.NTTPS to install Cooling Tower System to comply with Specific Water Consumption Standards and comply the standards latest by June, 2022- Reg.

Ref: File No.CEA-TH-13-66/1/2021-TPECC Division, dt: 07.04.2021.

******

With reference to the letter cited, the data/ details in respectof Water conservation, Useful life of plant, Energy impact including its technical feasibility and economic viability information as requested in respect of subject issue is submitted as follows:

A copy of the report of M/S TUV SUD South Asia Private Limited is attached herewith.

A) Water Conservation:

Stage-I to III (Units 1 to 6 of 210MW each) are operating under once through cooling system by drawing water from Prakasam barrage, river Krishna through a 12 KM long C.W. Canal from Bhavanipuram head regulator to power house. Impounding of water by Prakasam barrage with storage capacity of 3.071 TMC within the vicinity of Dr NTTPS is an added advantage to utilize the reservoir to meet the cooling water requirements for stage-I to III (Units 1 to 6 of 210MW each). In addition to above, CW canal is also feeding drinking water to 48 villages nearby project.

Contd...2

Present cooling water system at Dr NTTPS :

i) Raw water is being drawn from Krishna river for 6X210 MW utilizing about 1900 cusecs i.e 153.72 Cum/Hr/MW through CW canal by gravity. The bed level of CW canal at Bhavanipuram i.e Ch 0.00Km and at plant i.e Ch12.00km are EL +14.20 M and EL +11.80 M respectively.

ii) For each unit, three numbers of cooling water pumps are available and two pumps will be in operation (2 working +1 stand by) for pumping from CW canal. Total number of CW pumps for all three stages are 12 Nos., working and 6 Nos., stand by.

iii) The cooling water is being pumped through CW pumps @15300 Cum /Hr/ pump for 210 MW(30,600 Cum for each unit per hour) conveyed through 2 Nos., of 1.60 dia pipes to respective unit condensers (split condensers).

iv) The unit cooling water requirement of condenser for 210 MW is 30,600 Cum /Hr. The hot water from each unit condenser out let discharges through 2 Nos., of 1.60M diameter pipes to seal pit and finally discharged in to Budameru diversion channel, located adjacent to seal pits of units. 1 to 6 at Ch.8.30 Km to Ch. 8.90 km of Budameru diversion channel, leading to river Krishna at 3KM from the plant.

Water drawn from River Krishna is being utilized for the following purposes.

a. Condenser cooling
b. DM make up
c. Ash slurry
d. Potable water

Out of the above, the water utilized for condenser cooling is being returned back to the river Krishna without any loss in quantity. The water utilized for other purposes, which is about 2 Cum/ Hr/ MW is also being returned back to river Krishna with a loss of about 30%. Thus the general loss of water and specific consumption of water is 0.6 Cum/ MWh.

Contd...3

However, at times, when the water level in the reservoir is below +17.00M and flow by gravity is not possible, pumping of water from reservoir in to the CW canal need to be done. The existing system for this purpose is detailed below.

a. Raw water pump house was constructed at Bhavanipuram head regulator and installed 7 Nos., (6 working + 1 standby) pumps to pump water from river Krishna in to CW canal at Ch 0.0Km.The capacity of each pump is 204 Cusecs i.e 20,295 Cu.m/hr.

b. In this scenario, the water from condenser outlets, after discharged into the Budameru channel, will be collected at a hot water pump house, located adjacent to Budameru channel, instead of letting in to the river. There are totally 7 Nos., of hot water pumps (6 working +1 stand by). Water from this hot water pump house is pumped to three number IDCTs, each of 33,000 Cum/ Hr capacity. The cooled water from IDCTs is conveyed to the CW canal to complete the cycle. Thus when water level in the river falls below El +17.00M, six number of pumps at raw water pump house at Bhavanipuram and six number of hot water pumps will be in operation in addition to 3 Nos., IDCTs to run the six units continuously. Generally, this alternative of pumping is required for about 45 to 60 days in a year.

In the case of closed cycle system of cooling (IDCTs) for Stage-I to III of Dr.NTTPS, the additional loss of water is as follows.

a. Evaporation losses of cooling towers @ about 1.80% i.e 594.00 Cum/Hr for 210 MW, i.e 2.83 m3/Hr/MW.

b. Drift losses @ 0.02% i.e., 6.60 Cum /Hr for 210 MW, i.e 0.031 m3/Hr/MW.

c. Blow down losses @ 0.58% i.e., 191.40 Cum /Hr for 210 MW, i.e 0.911 m3/Hr/MW.

d. Considering the above, the closed cycle system of cooling results in more water loss of 792 m3/Hr/ 210MW compared to once through cooling

Contd..4

system adopted for the Stage-I to III of Dr.NTTPS. This water loss is to be coupled with the water loss of 0.60 m3/Hr/MW i.e 126 m3/Hr/210MW to arrive at the specific water consumption, which works out to 4.37 m3/MWh.

e. The CW canal shall be in operation even after adoption of closed cycle system of cooling for the purpose of makeup water and also for providing drinking water for 48 villages near by Dr.NTTPS.

Dr NTTPS is taking every care to conserve water.

a. 100% Fly ash utilization is being achieved regularly since 2018-19, thus minimizing water for pumping of ash in the wet form.

i. Ash utilization during the year 2018-19: 103.90%

ii. Ash utilization during the year 2019-20: 98.61%

iii. Ash utilization during the year 2020-21: 100.75%

b. Bottom ash from Stage-I to III (Units 1 to 6 of 210MW each) is being disposed in wet form. Decanted water from ash pond is being used by farmers for cultivation of paddy/sugarcane.

B) <u>Useful life of plant</u>

Considering the healthiness of the thermal power station/Unit wise equipment and also considering the safety of the power plant structures, it is of the opinion that

Minimum useful life of Stage-I (2 x 210 MW) is five years

Minimum useful life of Stage-II(2 x 210 MW) is fifteen years

Minimum useful life of Stage-III(2 x 210 MW) is twenty years

The units of Stage –I, II& III can be run for a further period of 5 to 20 years duly ensuring healthiness of the equipment, carrying out necessary studies and taking up certain R&M works every five years. The fixed charges of these units are low.

Contd..5

C) Energy impact:

Additional power consumption of 5.63 lakh units per day is estimated, if the cooling towers are installed replacing the once through cooling system.

Consumption for running of six units in closed cycle system of cooling involves operation of 12 Nos., of hot water pumps & 72 Nos., fans/motors in the IDCTs.

a) Hot water pumps: 12 pumps X 38245 Kwh/Day = 4,58,940 Kwh/Day.

b) Cooling tower fan/ motor: 72Nos X 1452 Kwh/Day =1,04,544Kwh/Day

Total = 5, 63,484 KWH/Day

Percentage of auxiliary consumption=Daily additional auxiliary consumption X100/ Daily generation=563484 KWHX100 / (6*210*1000*24*0.85PLF)
= 2.20 %

D) Technical feasibility for installation of cooling towers:

The proposed modifications required to change from once through cooling system to closed cycle system of cooling are detailed below:

a) The existing 3 IDCTs can be utilized for 3 units of 210MW. For balance three units, three Nos., of new IDCTs have to be constructed.

b) For the balance 3 units, one new hot water pump house with pumps (6W+ 1S) is to be constructed.

c) Hot water from seal pit to Budameru channel is to be closed.

d) Hot water piping from condenser outlet to 6 IDCTs has to be installed.

e) Cooling water piping from 3 Nos., proposed IDCTs and ducting to CW canal has to be installed.

f) The required area for construction of proposed three nos of IDCTs & new hot water pump house is available beside the existing 3 Nos., IDCTs. It is necessary to clear green belt to accommodate new hot water pump house and three more IDCTs.

Contd..6

Routing of hot water from condensers (Unit 1 to 6) to existing sump and newly proposed Hot Water pump house.

The following options were studied for carrying hot water from respective condensers to existing/ proposed hot water pump house.

Option I: Combination of closed pipe from seal pit discharge (for unit 4, 5 and 6) to front of unit 3 and open channel after that up to hot water Pump House.

Option II: Providing closed RCC duct to carry hot water from condenser to hot water pump house.

Option III: Providing 6 Nos of 2.40 m dia pipes to carry hot water from condenser to hot water pump house.

With the above alternatives, the following difficulties will be encountered in routing of hot water from condensers (Unit 1 to 6) to existing sump and newly proposed hot water pump house.

- The existing cool water pipe lines coming from CW pump house of Stage II & III are interfering with the proposed closed RCC duct/pipelines to carry hot water from condensers (units 3 to 6).

- The depth of excavation from top level of road to bed level of proposed RCC duct/ pipelines is about 10.00 M. The Power transmission towers from power house to switch yard of Dr NTTPS were erected on the right bank of BDC. With the deep excavation by the side of larger water body, it is difficult to control seepage from BDC and execution of work. The foundations of the transmission towers would also get de-stabilized.

- The space/width required to lay the said pipe lines is about 20.00M whereas the space / width available is only 13.00m.

- Fabrication/casting of such a big size pipes and underground erection shall also face stiff challenges.

- The bed level of existing hot water pump house sump varies from El+21.30M to El + 16.00 M. The bed level of open channel at entry of existing hot water sump is EL+ 15.16M. Hence smooth flow of hot water from condensers to existing hot water pump house sump is not possible.

- Further certain modification works are necessary to shift from once through cooling system to closed system of cooling, which require closing of existing units for about **9 to 12 months.**

Contd..7

E) Economic Viability:

To shift from once through cooling to closed cycle system of operation involving installation of three Nos., of cooling towers (IDCTs), construction of hot water pump house, routing of hot water from condensers (Unit 1 to 6) to existing pump house and also to the newly proposed hot water pump house and necessary modifications requires investment of an amount of Rs.150.00 crore.. Further during the modification of the system, the units need to be shut down at least for a period of 9 to 12 months, which results in loss of generation amounting to around Rs. 3750 crore.

In view of the increased water consumption, additional auxiliary power consumption, technical difficulties and financial loss detailed above in adopting the closed water cooling system (cooling towers) in the place of existing once through cooling system, it is economical to continue with the existing system for the balance life of the units 1 to 6 of Dr.NTTPS.

It is requested once again to exempt Stage – I to III (Units 1 to 6 of 210 MW each) of Dr.NTTPS to install Cooling Towers in place of once through cooling System to comply with Specific Water Consumption limits specified by MoEF & CC.

Encl: Feasibility and Technical study Report
of M/s TUV SOUTH ASIA PVT.LTD

Yours faithfully,

Executive Director/Civil

ANDHRA PRADESHPOWER GENERATION CORPORATION LIMITED
(A Government of Andhra Pradesh Undertaking)

M. Subba Rao, M. Tech
Chief Engineer/ Civil

Lr.No. CE/C/Hydel/SE/C&I/EE/Env.Dn/F.OTCS to CCCS/ D.No.42/22, dt.25.05.2022

To
The Chief Engineer
TPE& CC Division
Central Electricity Authority
SewaBhavan, R.K.Puram-I
New Delhi - 110066

Sir,

Sub: APGENCO – Dr. NTTPS – Conversion from Once Through Cooling System (OTCS) to Closed Cycle Cooling System (CCCS)- Reg.

Ref:1)File No. CEA/Th-13-66/1/2021/-TPECC Division, Dt.07.04.2022.
2)File No. CEA/Th-13-66/1/TPECC Division, Dt.20.04.2022

* * * *

With reference to the correspondence cited, it is to submit that the possibilities to run the existing 3 nos. of IDCTS on continuous basis and installing one more IDCT under the CCCS scheme at Dr.NTTPS of APGENCO is reexamined and the following is informed:

ii) **Comment/ observation of CEA**: There are 3 IDCT Cooling towers installed in the plant which can be utilized for 3 units of 210 MW. However, it is not clear whether these 3 nos. of IDCTs can be used for any 3 units out of unit No# 3,4,5& 6. In case, the above 3 nos. of IDCTs can be used for any 3 units out of 4 units(unit No.# 3,4,5&6) APGENCO is required to construct only one more IDCT. Accordingly, the feasibility of installing one additional IDCT may be examined.

Reply: The following alternatives are studied for routing of hot water from condensers (Unit 6 to 3) to existing sump and newly proposed hot water pump house.

Option I: Providing 1.60M dia pipes to carry hot water from condenser to hot water pump house.

Option II: Providing closed RCC duct to carry hot water from condenser to hot water pump house.

Option III:Providing 2.40 m dia pipes to carry hot water from condenser to hot water pump house.

With the above alternatives, the following difficulties will be encountered.

- The existing cool water pipe lines coming from CW pump house of Stage II & III are interfering with the proposed closed RCC duct/pipelines to carry hot water from condensers (units 3 to 6).

- The depth of excavation from top level of road to bed level of proposed RCC duct/ pipelines is about 10.00 M. The Power transmission towers from power house to switch yard of Dr NTTPS were erected on the right bank of BDC(Budameru Diversion Channel). With the deep excavation by the side of larger water body, it is difficult to control seepage from BDC and execution of work. The foundations of the transmission towers would also get de-stabilized.

- The space/width required to lay the said pipe lines is about 15.00M whereas the space / width available is only 13.00m.

- Fabrication/casting of such big size pipes and underground erection shall also face stiff challenges.

- The actual velocity of water in 2.4 M dia pipe at 50% load on Generator shall be approximately 0.94m/sec, which is much lesser than velocity normally required of value of 1.2/1.4m/sec. Hence, there will be a chance for occurrence of back flow in the cooling system and enough draft will not be produced (as per the report of Consultant).

iii) <u>Comment/ observation of CEA</u>:

In the feasibility report it is mentioned that existing 3 nos.of IDCTs are used whenever the Krishna river level at Bhavanipuram pumping station drops below the minimum level.. In case, if it is required to run the above 3 nos. of IDCTS on continuous basis under the CCCS scheme, whether these IDCTs are able to run on 24X7 hours basis.

Reply: Originally 3 Nos. of IDCTs were constructed to facilitate to carryout special repairs to Prakasam Barrage gates by Irrigation Department during Summer season as and when required. These repairs will not be carried out every year. After completion of 3 Nos IDCTs, Irrigation Department carried out special repairs to gates in the year 2005 by depleting Krishna river water. Since then they have not attended any special repairs so far.

The existing 3 Nos. IDCTs are put in to operation for 5 to 10 days every year in hot summer when there are lean flows in the river Krishna and water level in the river Krishna at river water intake pump house at Bhavanipuram falls below +17.00M. The hot water from condensers is let out in to Budameru Diversion Channel and this water will mix with water flow coming from upstream of Dr.NTTPS and part of this will be pumped to IDCTs for circulating water to condensers.

If the IDCTS are continuously operated, the following difficulties will be encountered

a) Deposition of silt in the hot water sump of the hot water pump house

b) Algae and Fungi of BDC will enter in to hot water pump house and may damage certain parts of IDCTs even though silt is removed from the sump.

It is not possible to mitigate this issue continuously. Further about 2% of auxillary power consumption, investment of an amount about Rs.150.00 crores and loss of generation(1 to 6 units) for a period of about 9 to 12 months amounting to around Rs. 3750 crore are involved in this modification.

From the above, it is to conclude that the conversion of Once through cooling System to Closed cycle cooling system for units 3 to 6 (stage-II& stage-III) is not feasible

It is once again requested to arrange to exempt stage I to III(Unit 1 to 6 of 210MW) of Dr NTTPS from conversion of Once through cooling System to Closed cycle cooling system.

Yours faithfully

25/5/2022

Chief Engineer/ Civil
Hydel, GS, C&I

Andhra Pradesh
Power Generation Corporation Ltd.
(Govt. of A. P. Undertaking)
CIN : U40109AP1998SGC109187

B. SREEDHAR, IAS
Managing Director

Lr.No. MD/CE/C/Hyd/SE/Hy-I,C&I/F.OTCS to CCCS/D.No.60/22,Dt. 11.07.2022

To
The Chairman,
Central Electricity Authority,GOI
SewaBhavan, R.K.Puram-I
New Delhi - 110066

Sir,

Sub: APGENCO – Dr. NTTPS- Conversion from Once through Cooling System to Closed Cycle Cooling System –Furnishing of Undertaking sought by CEA for exemption of Stage –I units by MoEF & CC– Reg.

Ref: 1)File No.CEA-TH-13-66/1/2021-TPE& CC Div/237.dt: 10.05.2022
2)Lr.No.CEG/SEG-1/EME-V/F-CEAOTCS/DNO.04/2022. DT.01.04.2022
3)File No.CEA-TH-13-66/1/2021-TPECC Division, dt: 16.03.2022
4)File No.CEA-TH-13-66/1/2021-TPECC Division, dt: 10.02.2022
5) Lr.No. ED/C/SE/C/Hydel-1,C&I/EE/Env/DEE/C/ D.No.191 /2021, Dt.14.07.2021
6) Lr.No. CMD/ED/C/SE/C/Hydel-1,C&I/EE/Env/DEE/C/D.No.64 /2021,Dt.01.03.2021

* * * *

As per the stipulations of MoEF& CC, the units 1 to 6 of Dr.NTTPS (Stg I,II,III), each of 210 MW, are to be converted from Once through cooling System(OTCS) to Closed cycle cooling system(CCCS) by 30.06.2022. APGENCO has been requesting for exemption from conversion to CCCS explaining the technical, financial and other constraints involved.

In the reference 1st cited CEA requested APGENCO that "an Undertaking may be furnished clearly indicating that Dr.NTTPS units 1 & 2 (2X210 MW) shall be retired on 31.03.2026 and shall not be further operated beyond the date of retirement to enable the committee to consider for exemption from conversion of above units".

Contd..2

In this regard it is submitted that the retirement of Thermal Power units is dependent on various factors and the following are to be taken into consideration:

i) Operational & financial status of APGENCO

ii) Power Scenario in the State

iii) Coordination with the stake holders i.e, various wings of AP Power sector such as APDISCOMS, APPCC, APSLDC and APERC

Therefore, a firm and final decision to retire the units by 31.03.2026 may not be possible to take so early. In view of the above, APGENCO hereby furnish the undertaking, as desired by CEA, as follows.

"APGENCO shall endeavor to retire 1 and 2 units of Dr. NTTPS by 31.03.2026. In case APGENCO is compelled to operate the units beyond 31.03.2026 due to any statutory or unavoidable constraints, APGENCO will abide by the prevailing directions of MOEF&CC at that time, for operating the units".

Submitted for consideration and to exempt Dr. NTTPS units 1 to 6 of 210 MW each, from providing closed cycle cooling system in place of existing once through cooling system, in view of the constraints already submitted vide letters 2nd, 5th and 6th cited.

Encl: Copy of ref (1) & (2)

Yours faithfully

Managing Director

ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED

(Govt. of A.P. Undertaking)

VIDYUT SOUDHA, GUNADALA, VIJAYAWADA - 520 004, A.P. INDIA.

From
Chief Engineer/Civil,
Hydel,GS,C&I,
APGENCO
Vidyut Soudha,Gunadala,
Vijayawada-520004
Andhra Pradesh
Ph No:0866-2526411,6899,6453
cecivilhydel.apgenco@gmail.com

To
The Chief Engineer
Clean Energy &Energy Transition (CE& ET),
Central Electricity Authority,
Government Of India,
Sewa Bhavan, R.K.Puram-I
New Delhi-110066

Lr.No. CE/C/Hyd/SE/Hy-I,C&I/EE/Env/F.OTCS to CCCS/D.No. 79 /22,Dt. 96. 09.2022

Sir,

Sub:APGENCO–Dr.NTTPS- Conversion from Once through Cooling System to Closed Cycle Cooling System –Furnishing of Undertaking sought by CEA for exemption of Stage –I units by MoEF& CC– Reg.

Ref:1)Lr.No. CMD/ED/C/SE/C/Hydel-1,C&I/EE/Env/DEE/C/D.No.64 /2021,Dt.01.03.2021
2) Lr.No. ED/C/SE/C/Hydel-1,C&I/EE/Env/DEE/C/ D.No.191 /2021, Dt.14.07.2021
3) File No.CEA-TH-13-66/1/2021-TPECC Division, dt: 10.02.2022
4) File No.CEA-TH-13-66/1/2021-TPECC Division, dt: 16.03.2022
5) Lr.No.CEG/SEG-1/EME-V/F-CEAOTCS/DNO.04/2022. DT.01.04.2022
6) File No.CEA-TH-13-66/1/2021-TPE& CC Div/237.dt: 10.05.2022
7) Lr.No. MD/CE/C/Hyd/SE/Hy-I,C&I/EE/Env/F.OTCS to CCCS/D.No.60 /22,Dt.11.07.2022.
8) Lr No.CEA/Plg/CE&ET/ENV/50/2022/194. Dt.09.09.2022 Of CEA.

* * * *

With reference to the letter cited (8), it is to inform that APGENCO has already submitted an undertaking to CEA vide reference cited(7)(Copy enclosed) in response to the CEA letter cited(6) considering following factors:

i) Operational & financial status of APGENCO

ii) Power Scenario in the state of Andhra Pradesh

iii) Coordination with the stakeholders i.e, various wings of A.P Power sector such as APDISCOMS,APPCC, APSLDC and APERC

Contd..2

Further, it is to inform that during the telephonic discussions with the Chief Engineer, Clean Energy &Energy Transition (CE& ET), CEA on 23.09.2022 on the subject issue, it was informed to APGENCO that in case the consultant concludes that there is no feasibility for conversion of once Through cooling system (OTCS) in to closed cycle cooling system (CCCS), undertaking need not be given for not operating units 1& 2 (2X210MW) beyond 31.03.2026 and requested to furnish the Consultant's report by e-mail for consideration.

In the Feasibility report the consultant have concluded that" Converting Once Through cooling system to closed cycle cooling system is not Technically feasible in the existing project site."

Accordingly the soft copy of Feasibility and Technical study report of M/s TUV SUD SOUTH ASIA LTD, Mumbai and copy of APGENCO's letter dt.11.07.2022 was mailed to ceet-cea@gov.in & vmenghani@nic.in (CE& ET, CEA) on 23.09.2022 for considering the issue for exemption from CCCS.

However, APGENCO here by furnish the undertaking once again as desired by CEA, as follows.

"APGENCO shall endeavor to retire 1 and 2 units of Dr. NTTPS by 31.03.2026. In case APGENCO is compelled to operate the units beyond 31.03.2026 due to any statutory or unavoidable constraints, APGENCO will abide by the prevailing directions of MOEF&CC at that time, for operating the units".

It is requested to consider and to exempt Dr. NTTPS units 1 to 6 of 210 MW each, from providing closed cycle cooling system in place of existing once through cooling system, in view of the constraints already submitted vide letters 1st, 2nd and 5th cited.

Encl: Copy of ref (7), Feasibility Report

Yours faithfully

Chief Engineer/Civil 9/22

ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED

From:
Chief Engineer,
Operation and Maintenance,
Dr. Narla Tata Rao TPS,
Ibrahimpatnam – 521 456.

To
The Chief Engineer/ET Division,
CE & ET,
Central Electricity Authority,
Seva Bhavan, RK Puram, New Delhi-110022

Lr. No CE/O&M/Dr.NTTPS/SE/Civil/Envt./F. 11A /D.No.224/23, Dt. 06-.06.2023.

Sir,

Sub: Dr.NTTPS –Adherence to environmental norms as per Environment (Protection) amendment rules 2015 for thermal power stations – Conversion from Once Through Cooling System (OTCS) to Closed Cycle Cooling System (CCCS)- CEA team visit on 31.05.2023 & 01.06.2023-Detailed Report along with enclosures -submitted- Reg.

Ref: Your mail Dt 23.05.2023.

&&&

A team of officers from Central Electricity Authority have visited Dr. NTTPS on 31.05.2023 & 01.06.2023 for examination of Consultant's Feasibility report and site verification for space/layout constraints for Conversion from Once through Cooling System to Closed Cycle Cooling System. The team vigorously visited the site and discussed with APGENCO/Dr NTTPS officers on various issues on the subject matter.

The team visited the site of Dr. NTTPS with the officials of Dr. NTTPS and verified the report submitted by M/s TUV SUD South Asia Pvt Ltd, Mumbai and had discussions with the officials of Dr. NTTPS. In the discussions held between the CEA team and Dr. NTTPS officials, certain information was sought by CEA team for which some of the things are clarified by Dr. NTTPS officials. After discussions & site inspection, the following information sought by CEA team is attached herewith:

1) Plan and Longitudinal section from Seal pit of Unit 6 to road bridge.
2) PPT presented on 31.05.2023.
3) Copy of annexure furnished by CEA team.
4) Drawing of Cooling Towers with salient features
5) Stage – II & III CW Pump House details
6) Hot water pump house log book details.
7) Seal Pit drawing
8) Lay out of CW System of Dr. NTTPS

APGENCO made lot of correspondence with CEA on the issue of Conversion from Once Through Cooling System (OTCS) to Closed Cycle Cooling System (CCCS) along with technical details requesting for exemption for conversion from OTS to CCS. It is once again to reiterate on the following technical issues for your kind perusal.

1. **Space Constraint**: All project components are accommodated in the available space for 6 Units. There is no additional space available for laying pipe lines from condenser / seal pits to hot water pump house, pipe lines from cooling tower to raw water canal.

   In the report of M/s TUV SUD South Asia Pvt Ltd, Mumbai, the road leading to hot water pump house from seal pits is discussed. The CEA team verified the road portion for available widths. It is assessed that a space of 8 to 10 M from the edge of transmission tower foundation to road portion is only available. Further, proposed hot water pipe lines from the seal pits to hot water pump house will foul with the ducts between seal pits and Budameru diversion channel which can be verified from the seal pit drawings attached besides cooling water pipe lines for condensers. In addition to the above difficulties, proper working space is also not available to execute the pipe line works. Power evacuation towers are also available on the right bank of Budameru diversion channel. Improvement of drainage by construction of channels / improvement in the discharge capacity of existing drainage system including Budameru Diversion Channel are recommended as an integral part of the flood management program in the country. Accordingly water resources department have taken up widening and deepening of Budameru diversion channel to increase the discharge capacity and this widening and deepening works in other reaches are in progress. No permission is given in the reaches of Dr. NTTPS in view of electric power demand in the state of Andhra Pradesh.

   It is also to mention that the road portion which is proposed for laying hot water pipe lines is part of the right bank of Budameru diversion channel, a flood channel to divert the western Krishna delta up stream water to the river Krishna without causing inundation of Vijayawada city. As per the flood bank management guidelines, proper width of roads shall be maintained on both the banks of flood channel.

   In view of the above difficulties explained, conversion of OTCS to CCCS is not feasible for Dr.NTTPS.

2. **Auxiliary consumption:** In the existing system at Dr.NTTPS, water is drawn by gravity up to raw water pump house. Hot water from condenser is discharged into the

In this regard, it is requested to arrange to consider exemption of Dr. NTTPS Stage-1, II & III for implementation of Closed Cycle Cooling System .

Encl: As above

Yours faithfully,

06/6/13

Chief Engineer/O&M,
Dr. NTTPS, Ibrahimpatnam.

Copy to the Chief Engineer/Civil/Hydel, C&I and GS/APGENCO/ Vidyuth Soudha, Gunadala, Vijayawada-4 for information.
Copy to the Chief Engineer/Civil/Thermal/APGENCO/Vidyuth Soudha, Gunadala, Vijayawada-4 for information.
Copy to the Superintending Engineer/Civil/Envt./Dr. NTTPS for information

ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED
&&&

From
The Chief Engineer,
Operation and Maintenance,
Dr. NTTPS., Ibrahimpatnam
Krishna District – 521 456.

To
The Station House Officer,
Ibrahimpatnam Police Station,
Ibrahimpatnam,
Krishna District – 521 456.

Lr.No. CE/O&M/SE/C/Envt/Dr.NTTPS/F.63/D.No. 205 /23, dt. 18 -01-2024.

Sir,

Sub: Illegal ash stocking yards along national high way for storage of pond ash – Notice received from APPCB- Regular inspection and co-operation in the clearance of illegal ash stocking yards - Requested– Regarding.

&&&

It is to inform that ash from the Ash Pond of Dr. NTTPS is being issued at free of cost as per the stipulations of regulating authorities for the filling works to various agencies/individuals and National High Ways, R&B department and for clay brick manufacturing units at free of cost duly taking the undertaking from them mentioning that the ash issued to them must be utilized for the purpose as mentioned in their representations only and should not be supplied to the stocking yards.

In this regard, it has come to the notice of this office that certain transporters of pond ash are illegally stockpiling along national highway causing air pollution to the surrounding areas and health problems to the residents of nearby areas due to flying of dust from the stock piles. The ash storage yards are observed at the following areas.

1. D.No.8-87(2), besides NH, opp to ash pond road, Ibrahimpatnam(V&M), NTR District.
2. In the premises of sick stone crusher ie M/S Sri Venkateswara Engg company, Beside NH, Ibrahimpatnam(V&M), NTR District.
3. In the premises of sick stone crusher ie Sri Srinivasa stone crusher, Beside NH, Ibrahimpatnam(V&M), NTR District.
4. In the premises of Chittibabu stone crusher, Beside NH Jupudi(V), Ibrahimpatnam(M), NTR District.
5. In the premises of M/S Sri Lakshmi stone crusher (Sri Devi constructions), Beside NH Mulapadu(V), Ibrahimpatnam(M), NTR District.
6. In the premises of Sri Venkateswara Fly ash bricks, Beside NH, Mulapadu(V), Ibrahimpatnam(M), NTR District.
7. In the premises of NVSR Fly ash bricks, Beside NH Jupudi(V), Ibrahimpatnam(M), NTR District.
8. In the premises of Pavan sai constructions, Jupudi(V), Ibrahimpatnam(M), NTR District.

Notices were issued to all the above individuals and stock yards were partially cleared. Issuance of ash to these individuals was stopped. It is also to mention that a notice was issued to Dr. NTTPS by APPCB regarding illegal stocking yards of the pond ash in yard along the national highway, Ibrahimpatnam area and directed to take necessary action on illegal ash storage yards.

Further, it is to inform that recently certain other transporters are also stockpiling near pavithra sangam and along national Highway.

In this regard, your cooperation is requested in the clearance of the illegal ash stocking yards and also request to depute police personnel for inspection along the Vijayawada- Hyderabad National highway in Ibrahimpatnam Mandal in view of the fugitive emissions from storage of ash causing pollution and health problems to the public in the surrounding areas.

Yours faithfully,

18/01/24

CHIEF ENGINEER/O&M
Dr.NTTPS/IBRAHIMPATNAM

Copy to:

1.The Commisioner of Police, Buckinghampeta, Vijayawada, Andhra Pradesh-520002 for favour of information and further necessary action.
2. The Mandal Revenue Officer, Ibrahimpatnam Mandal, Ibrahimpatnam for favour of information and further necessary action.
3. The Superintending Engineer/ Civil/O&M/ Dr.NTTPS for information.
4. The Superintending Engineer/ Civil/Environment, Dr.NTTPS for information and necessary action.

ANNexure: Stg-III/S.No.V

रजिस्ट्री सं. डी.एल.- 33004/99

REGD. No. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-31122024-259752
CG-DL-E-31122024-259752

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 725] नई दिल्ली, सोमवार , दिसम्बर 30, 2024/ पौष 9, 1946
No. 725] NEW DELHI, MONDAY, DECEMBER 30, 2024/PAUSHA 9, 1946

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 30 दिसम्बर, 2024

सा.का.नि. 787(अ). ---- पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3, 6 और 25 के द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केंद्रीय सरकार एतद्वारा पर्यावरण (संरक्षण) नियम, 1986 में आगे और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :-

1. (1) इन नियमों को पर्यावरण (संरक्षण) तीसरा संशोधन नियम, 2024 कहा जाएगा।

(2) ये राजपत्र में उनके प्रकाशन की तारीख से प्रवृत्त होंगे।

2. पर्यावरण (संरक्षण) नियम, 1986 में, अनुसूची-I में क्रम संख्या 25 में " तालिका 1 " में, -

(i) क्रम संख्या 1 के सामने, कॉलम (5) की प्रविष्टियों में, "31 दिसंबर, 2024 तक" शब्दों और आंकड़ों के स्थान पर "31 दिसंबर, 2027 तक" शब्द और आंकड़े प्रतिस्थापित किए जाएंगे;

(ii) क्रम संख्या 2 के सामने, कॉलम (5) की प्रविष्टियों में, "31 दिसंबर, 2025 तक" शब्दों और आंकड़ों के स्थान पर "31 दिसंबर, 2028 तक" शब्द और आंकड़े प्रतिस्थापित किए जाएंगे;

(iii) क्रम संख्या 3 के सामने, कॉलम (5) की प्रविष्टियों में, "31 दिसंबर, 2026 तक" शब्दों और आंकड़ों के स्थान पर "31 दिसंबर, 2029 तक" शब्द और आंकड़े प्रतिस्थापित किए जाएंगे;

(iv) कॉलम (7) की प्रविष्टियों में, "31 दिसंबर, 2027 तक" शब्दों और आंकड़ों के स्थान पर "31 दिसंबर, 2030 तक" शब्द और आंकड़े प्रतिस्थापित किए जाएंगे;

[फा सं. क्यू-15017/40/2007-सीपीडब्ल्यू]
वेद प्रकाश मिश्रा, संयुक्त सचिव

टिप्पणी : मूल नियम भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (i) में का.आ. संख्या 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और इन्हें अंतिम बार अधिसूचना सं. का.आ. 3864(अ), तारीख 09 सितंबर, 2024 द्वारा संशोधित किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
NOTIFICATION
New Delhi, the 30th December, 2024

G.S.R. 787(E).— In exercise of the powers conferred by sections 3, 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. (1) These rules may be called the Environment (Protection) Third Amendment Rules, 2024.
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in Schedule – I, in serial number 25, in Table 1",–
(i) against serial number 1, in the entries under column (5), for the words and figures "Up to 31st December, 2024" the words and figures "Up to 31st December, 2027.", shall be substituted;
(ii) against serial number 2, in the entries under column (5), for the words and figures "Up to 31st December, 2025" the words and figures "Up to 31st December, 2028.", shall be substituted;
(iii) against serial number 3, in the entries under column (5), for the words and figures "Up to 31st December, 2026" the words and figures "Up to 31st December, 2029.", shall be substituted;
(iv) in the entries under column (7), for the words and figures "Up to 31st December, 2027" the words and figures "Up to 31st December, 2030.", shall be substituted.

[F. No. Q-15017/40/2007-CPW]
VED PRAKASH MISHRA, Jt. Secy.

Note.— The principle rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i),*vide* number S.O. 844(E), dated the 19th November, 1986 and last amended vide notification S.O. 3864(E), dated the 9th September, 2024.

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

ANDHRA PRADESH POLLUTION CONTROL BOARD
REGIONAL OFFICE, VIJAYAWADA.
Plot No.41, Opp: SBI, Sri Kanakadurga Officers' Colony, Gurunanak Nagar, Vijayawada – 520 008.

Ph: 0866-2543542

SHOW CAUSE NOTICE

Notice No.K-24/PCB/RO-VJA/2025-1302 **Date**22.02.2025

Sub: APPCB-RO-VJA-M/s. Dr. Narla Tatarao Thermal Power Station, Ibrahimpatnam (V&M), NTR District-Directions issued by the Board on 02.02.2024 & 10.01.2025-Complaint regarding joining of ash contaminated water into cooling canal-Non-compliance of the Board directions and consent conditions-**Showcause notice issued**-Reg.

Ref:
1. CTO order no:APPCB-11022/66/2022-TEC-CFO-APPCB Dt. 28.04.2023
2. Order No.31/APPCB/HO/ECS/VJA/2024-, Dt.02.02.2024, directions issued to the industry by the Board.
3. Order No.31/APPCB/HO/ECS/VJA/2019-, Dt.10.01.2025, directions issued to the industry by the Board.
4. Complaint received regarding joining of ash contaminated water into cooling canal on 20.02.2025.
5. Board officials inspection on 20.02.2025.

*****

Whereas you are operating a Thermal power in the name of M/s. Dr. Narla Tatarao Thermal Power Station at Ibrahimpatnam (V&M), NTR District to produce Electrical Power capacity of 2560 MW (6 x 210 MW + 1 x 500 MW +1x 800 MW).

Whereas the Board has issued Consent & HW Authorization on 24.04.2023 for 1760 MW and on 28.04.2023 for 800 MW duly stipulating certain conditions and standards.

Whereas the Board issued certain directions to your industry on 02.02.2024 & 10.01.2025 in view of the complaints, non-compliance of consent conditions and Board directions.

Whereas complaint received regarding joining of ash contaminated water into cooling canal on 20.02.2025.

Whereas the Board officials have inspected your industry on 20.02.2025 and observed the following:

1. The bottom ash carrying pipelines to ash ponds were damaged and discharging the ash contaminated water.
2. The above ash contaminated water is joining into cooling canal through the syphon system existing at S Colony, Ibrahimpatnam.
3. Huge quantity of ash contaminated water joining into cooling canal.
4. The settling tank provided for ash collection are filled up with ash and ash contaminated water flowing on the settling tanks and joining into cooling canal.
5. The raw water pumps of protected drinking water scheme is existing downstream of the above discharges.
6. Your industry is not having proper mechanism to control the leakaged ash water into the cooling canal.
7. Your industry is not complying with the directions issued by the Board vide order dated.02.02.2024.

In view of the above, you are hereby directed to immediately take measures to prevent the joining of the ash contaminated water into cooling canal.

You are hereby directed to show cause why action should not be initiated under Section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 and amendments thereof for non-compliance of the Board directions and consent conditions in the interest of protecting Public Health & Environment.

Your reply for this showcause notice shall be submitted within 3 days from date of receipt of this notice failing which the Board shall initiate necessary action against your industry without further notice.

vinivo! ..22/2

ENVIRONMENTAL ENGINEER

ENVIRONMENTAL ENGINEER
A.P. Pollution Control Board
Regional Office, Vijayawada

To
The Chief Engineer,
M/s. Dr. Narla Tatarao Thermal Power Station,
Ibrahimpatnam (V&M),
NTR District.

ISO-9001:2008 UNIT
Dr.Narla Tata Rao Thermal Power Station(Formerly V.T.P.S)
ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED
IBRAHIMPATNAM, KRISHNA (Dt.), (Andhra Pradesh)
Phone No. : 0866 - 2882203 Fax: 0866 - 2882365
e-Mail: vjwcevtps@yahoo.com, vjwcevtps@hotmail.com, vtps.ce@apgenco.com

From
The Chief Engineer,
Operation and Maintenance,
Dr.NTTPS., Ibrahimpatnam

To
The Environmental Engineer,
APPCB/Regional Office,
Gurunanak Road, Plot No.41
Sri KanakadurgaOfficers Colony,
Vijayawada -520 008.

Lr.No.CE/O&M/SE/C/Envt/Dr.NTTPS/F.63/D.No.372/24, dt. 3 -03-2025.

Sir,

Sub: APGENCO – Dr.NTTPS –Show cause notice issued on 22.02.2025-Complaint regarding joining of ash contaminated water into cooling canal-Reply submitted– Regarding.

Ref: Notice No. K-24/PCB/RO-VJA/2025-1302, dt 22.02.2025.

&&&

Adverting to your show cause notice issued vide ref cited, the following reply on the measures taken to prevent water contamination into cooling canal of Dr.NTTPS is submitted here under

1. The bottom ash carrying pipelines to ash pond leakages are rectified and thoroughly rectified by the concerned wings of this plant and made leak tight.

2. There is no ash water contamination observed in the cooling canal near RWS Scheme through siphon arrangement existing at security colony of plant.

3. There are no traces of ash contamination water joining in to cooling canal at present and regular patrolling of Engg/Security staff is being carried out thoroughly.

4. The ash accumulated in the existing settling tank is being removed regularly and as there are no further leakages, there is no ash water flowing into the settling tanks and consequently there is no water contamination joining into the cooling canal.

5. The raw water entering into RWS scheme existing downstream of siphon will not be contaminated due to arresting of leakages of ash water pipelines.

6. Regular patrolling of lines/bunds with available manpower is in practice to monitor ash conveying pipelines. Eroded pipelines are being replaced regularly and attending the line leaks immediately. 1 No sedimentation tank is proposed.

7. In this regard, it is to affirm that all the measures were taken by Dr.NTTPS to safeguard the environment in and around Dr.NTTPS as per the rules, regulations and Acts of all Regulating Authorities.

In view of the above, it is requested to kindly drop the action initiated under Sec.33(A) of the water (Prevention & Control of Pollution)Act 1974 please.

Yours faithfully,

CHIEF ENGINEER/O&M
Dr.NTTPS/IBRAHIMPATNAM

Copy to the

1. Chief Engineer /Civil/ Thermal/APGENCO/VidyutSoudha/ Vijayawada -520 004 for information.
2. Chief Engineer/Civil/Hydel, GS, C&I/APGENCO/VidyutSoudha/ Vijayawada for information.
3. Chief Engineer/Generation/APGENCO/VidyutSoudha/ Vijayawada for information.
4. Superintending Engineer, O&M, Stage-II/Dr.NTTPS for information and necessary action
5. Superintending Engineer/ Civil/Environment, Dr.NTTPS for information

रजिस्ट्री सं. डी.एल.- 33004/99 REGD. No. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-05072025-264404
CG-DL-E-05072025-264404

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 403] नई दिल्ली, बृहस्पतिवार, जुलाई 3, 2025/आषाढ़ 12, 1947
No. 403] NEW DELHI, THURSDAY, JULY 3, 2025/ASHADHA 12, 1947

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 3 जुलाई, 2025

सा.का.नि. 446(अ).— पर्यावरण (संरक्षण) नियम, 1986 का संशोधन करने के लिए कतिपय नियमों का प्रारूप, पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 6 और धारा 25 के अधीन अपेक्षानुसार, भारत सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की अधिसूचना संख्यांक सा.का.नि. 121(अ), तारीख 7 फरवरी, 2025 द्वारा प्रकाशित किया गया था, जिसमें सभी व्यक्तियों से, जिनके उसके द्वारा प्रभावित होने की संभावना थी, आक्षेप और सुझाव आमंत्रित किए गए थे और यह सूचना दी गई थी कि उक्त प्रारूप पर, राजपत्र में प्रकाशन की तारीख से साठ दिन की समाप्ति पर या उसके पश्चात् विचार किया जाएगा;

और, पूर्वोक्त अधिसूचना के प्रतिउत्तर में सभी व्यक्तियों और पणधारियों से प्राप्त आक्षेपों और सुझावों पर केंद्रीय सरकार द्वारा सम्यक् रुप से विचार किया गया;

अतः, अब, केंद्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 6 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, पर्यावरण (संरक्षण) नियम, 1986 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात्:-

1. **संक्षिप्त नाम और प्रारंभ.-** (1) इन नियमों का संक्षिप्त नाम पर्यावरण (संरक्षण) तीसरा संशोधन नियम, 2025 है।

(2) ये राजपत्र में इनके प्रकाशन की तारीख को प्रवृत्त होंगे।

2. पर्यावरण (संरक्षण) नियम, 1986 की अनुसूची-I में क्रम संख्या 5क के सामने, स्तम्भ 4 में, मद II के पश्चात्, निम्नलिखित परंतुक अंत:स्थापित किया जाएगा, अर्थात्:-

"परंतु मंत्रालय, केंद्रीय विद्युत प्राधिकरण और केंद्रीय प्रदूषण नियंत्रण बोर्ड के परामर्श से, किसी आदेश द्वारा, उन कारणों को लेखबद्ध करते हुए जो अभिलिखित किए जाएं, तापीय विद्युतीय संयंत्रों को कुलिंग टावरों की स्थापना से छूट दे सकेगा"।

[फा. सं. क्यू-15017/40/2007-सीपीडब्ल्यू (भाग)]

नीलेश कुमार साह, संयुक्त सचिव

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 3rd July, 2025

G.S.R. 446(E).—Whereas, the draft of certain rules to amend the Environment (Protection) Rules, 1986 was published as required under sections 6 and 25 of the Environment (Protection) Act,1986, vide notification of the Government of India in the Ministry of Environment, Forest and Climate Change number G.S.R. 121(E), dated the 7th February, 2025, inviting objections and suggestions from all persons likely to be affected thereby and notice was given that the said draft shall be taken into consideration on or after expiry of sixty days from the date of publication in the official Gazette;

And Whereas, objections and suggestions received from all persons and stakeholders in response to the aforesaid notification have been duly considered by the Central Government;

Now, therefore, in exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules to further amend the Environment (Protection) Rules, 1986, namely: -

1. **Short title and commencement.**—(1) These rules may be called the Environment (Protection) Third Amendment Rules, 2025.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Environment (Protection) Rules, 1986, in Schedule - I, against serial number 5A, in column 4, after item II, the following proviso shall be inserted, namely: -

"Provided that the Ministry may, in consultation with the Central Electricity Authority and the Central Pollution Control Board, for reasons to be recorded in writing by an order grant exemption to thermal power plants from installation of Cooling Towers".

[F. No. Q-15017/40/2007-CPW (part)]

NEELESH KUMAR SAH, Jt. Secy.

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

ANDHRA PRADESH
POWER GENERATION CORPORATION LIMITED.
(GOVERNMENT. OF A.P. UNDERTAKING)

P. SIVA RAMANJANEYULU
B.Tech., M.B.A.
Chief Engineer
Operation & Maintenance

From
The Chief Engineer
Operation & Maintenance
Dr.NTTPS
Ibrahimpatnam – 521 456.
Krishna (Dist.)
Andhra Pradesh.

To
The Secretary
Ministry of Environment and Forests & CC
Indira Paryavaran Bhavan
New Delhi-110 006.

Lr. No. CE/O&M/SE/C/ENVT/EE/C/Env/F.No.15 /D.No.107 /25, Dt: 29 - 07-2025.

Sir,

Sub: APGENCO – Dr.NTTPS – Exemption of Stage-I to III (Units 1 to 6 of 210 MW each) from installation of cooling towers in place of Once Though cooling system- MoEF & CC Notification dt. 03.07.2025 – Requested– Reg.

Ref: 1. MoEF & CC Notification dated 07.12.2015.
2. CPCB letter No. B-33014/07/2019/IPC-11/TPP/3217, dt:25.06.2019.
3. Lr.No.CMD/ED/C/SE/C/Hydel-1,C&I/EE/Env/DEE/C/D.No.64/2021, Dt.01.03.2021.
4. Lr.No.CMD/ED/C/SE/C/Hydel-1,C&I/EE/Env/DEE/C/D.No.65/2021, Dt.01.03.2021.
5. Lr.No.ED/C/SE/C/Hydel-1,C&I/EE/Env/DEE/C/D.No.191/2021, Dt.14.07.2021.
6. Lr.No.CE/C/HydelSE/C&I/EE/Env.Dn/F.OTCS to CCCS/D.No.42/22, Dt.25.05.2022
7. Lr.No.MD/CE/C/Hyd/SE/Hy-I,C&I/F.OTCS to CCCS/D.No.60/22,Dt.11.07.2022.
8. Lr.No.CE/C/Hyd/SE/Hy-I,C&I/EE/Env/F.OTCS to CCCS/D.No.79/22, Dt.26.09.2022.
9. Lr. No. CE/O&M/Dr.NTTPS/SE/Civil/Envt./ F.11A/D.No.222/23, Dt:06.06.2023.
10. Notification No. G.S.R. 446(E), dt. 03.07.2025 of MoEF & CC, GOI.

*****

It is to submit that Andhra Pradesh Power Generation Corporation Ltd (APGENCO) is a State Government under taking involved in power generation to meet the energy requirement in Andhra Pradesh. Dr.Narla Tata Rao Thermal Power Station (Dr.NTTPS) is one of the power plants established in AP with an operating capacity of 2560 MW in five stages. Six units of 210 MW each were commissioned in Stage-I, II & III (each stage 2 units). Stage-I, II & III (6 units of

Contd.....(2)

210 MW each) are under operation with the once through cooling system while Stage-IV & V unit is in operation in closed cycle cooling system with cooling towers.

Further, it is to submit that Stage-I, II & III were commissioned between 1979 to 1995 with Once through cooling system utilizing the reservoir created under Prakasam barrage constructed by Irrigation Department in 1957 for Irrigation purpose to feed nearly 13.08 lakh acres. Irrigation Department has given permission to APGENCO for drawl of 2000 cusec to operate the 6 units in once through mode and discharge back to the reservoir. The reservoir is about 3 km away from the Dr.NTTPS. APGENCO constructed dedicated raw water canal of nearly 12 km and water is being drawn from reservoir by gravity to Dr.NTTPS units and condenser water is being discharged back to reservoir by Budameru diversion channel of 3 km by gravity.

Further, MOEF&CC notification vide reference 1st cited directed all power plants operating with "Once Through Cooling (OTC)" shall install "Cooling Tower (CT)" to achieve specific water consumption upto maximum of 3.5 m3/MWh within a period of two years from date of notification. The CPCB vide reference 2nd cited extended the time limit upto 30-6-2022 for installation of cooling towers for Dr.NTTPS units 1 to 6.

In this regard, it is to submit that Dr.NTTPS units 1 to 6 were designed for once through cooling mode when there was no statutory obligation for construction of cooling towers to operate the units in closed cycle cooling system. Once through cooling system was adopted due to several advantages such as increase in unit efficiency, decrease in water consumption, decrease in auxiliary power consumption, decrease in area requirement, absence of fogging conditions around Thermal power plant.

Further, it is to submit that M/s TUV SUD South Asia Pvt Ltd., Mumbai was awarded the work of "Technical Feasibility study for installation of cooling towers in place of once through cooling system for Units 1 to 6". The copy of feasibility and technical study on subject matter conducted by M/s TUV SUD South Asia Ltd., Mumbai was also submitted to CPCB/MoEF & CC from Head quarter/APGENCO is herewith enclosed. The feasibility study concluded that converting once through cooling system to closed cycle cooling system is Not Technically Feasible" in the existing project site due to space constraints.

In view of the above, APGENCO requested for exemption from conversion of Once through cooling system (OTCS) to Closed Cycle Cooling System (CCCS) duly explaining the technical, financial and other constraints involved vide ref 3rd to 8th cited (Copies Enclosed).

Contd....(3)

In this connection, a team of officers from Central Electricity Authority have visited Dr. NTTPS on 31.05.2023 & 01.06.2023 for examination of Consultant's Feasibility report and site verification for space/layout constraints for Conversion from Once through Cooling System to Closed Cycle Cooling System. The team vigorously visited the site and discussed with APGENCO/Dr NTTPS officers on various issues on the subject matter. The team visited the site of Dr. NTTPS with the officials of Dr. NTTPS and verified the report submitted by M/s TUV SUD South Asia Pvt Ltd, Mumbai and had discussions with the officials of Dr. NTTPS. After discussions & site inspection sought by CEA team was submitted vide ref 9th cited.

In this regard, it is to further submit that MoEF & CC, GOI Notification had issued an amendment on 03.07.2025 regarding installation of cooling towers as "Provided that the Ministry may, in consultation with the Central Electricity Authority and the Central Pollution Control Board, for reasons to be recorded in writing by an order grant exemption to thermal power plants from installation of Cooling Towers".

Hence, it is requested to arrange to consider the exemption of Dr. NTTPS Stage-I, II & III from installation of cooling towers in view of the less water consumption, high unit efficiency, low auxiliary consumption, less maintenance cost in Once through cooling (OTC), space constraints, the feasibility study by M/s TUV SUD South Asia Ltd., Mumbai also concluded that "Cooling Tower (CT) system is not technically Feasible" as mentioned above and the directions of MoEF notification 03.07.2025.

Submitted for kind perusal and consideration please.

Encl: Copies of Refs (2) to(9)

Yours faithfully,

29/7/25

CHIEF ENGINEER
OPERATION AND MAINTENANCE
Dr.NTTPS / IBRAHIMPATNAM

ANDHRA PRADESH
POWER GENERATION CORPORATION LIMITED.
(GOVERNMENT. OF A.P. UNDERTAKING)

APGENCO

P. SIVA RAMANJANEYULU
B.Tech., M.B.A.
Chief Engineer
Operation & Maintenance

From
The Chief Engineer
Operation & Maintenance
Dr.NTTPS
Ibrahimpatnam – 521 456.
Krishna (Dist.)
Andhra Pradesh.

To
The Chairman
Central Electricity Authority
Sewa Bhavan, R.K. Puram-I
New Delhi-110066.

Lr. No. CE/O&M/SE/C/ENVT/EE/C/Env/F.No. 15 /D.No. 107 /25, Dt: 29 - 07-2025.

Sir,

Sub: APGENCO – Dr.NTTPS – Exemption of Stage-I to III (Units 1 to 6 of 210 MW each) from installation of cooling towers in place of Once Though cooling system- MoEF & CC Notification dt. 03.07.2025 – Requested– Reg.

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4. Lr.No.CMD/ED/C/SE/C/Hydel-1,C&I/EE/Env/DEE/C/D.No.65/2021, Dt.01.03.2021.
5. Lr.No.ED/C/SE/C/Hydel-1,C&I/EE/Env/DEE/C/D.No.191/2021, Dt.14.07.2021.
6. Lr.No.CE/C/HydelSE/C&I/EE/Env.Dn/F.OTCS to CCCS/D.No.42/22, Dt.25.05.2022
7. Lr.No.MD/CE/C/Hyd/SE/Hy-I,C&I/F.OTCS to CCCS/D.No.60/22,Dt.11.07.2022.
8. Lr.No.CE/C/Hyd/SE/Hy-I,C&I/EE/Env/F.OTCS to CCCS/D.No.79/22, Dt.26.09.2022.
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Further, it is to submit that Stage-I, II & III were commissioned between 1979 to 1995 with Once through cooling system utilizing the reservoir created under Prakasam barrage constructed by Irrigation Department in 1957 for Irrigation purpose to feed nearly 13.08 lakh acres. Irrigation Department has given permission to APGENCO for drawl of 2000 cusec to operate the 6 units in once through mode and discharge back to the reservoir. The reservoir is about 3 km away from the Dr.NTTPS. APGENCO constructed dedicated raw water canal of nearly 12 km and water is being drawn from reservoir by gravity to Dr.NTTPS units and condenser water is being discharged back to reservoir by Budameru diversion channel of 3 km by gravity.

Further, MOEF&CC notification vide reference 1st cited directed all power plants operating with "Once Through Cooling (OTC)" shall install "Cooling Tower (CT)" to achieve specific water consumption upto maximum of 3.5 m3/MWh within a period of two years from date of notification. The CPCB vide reference 2nd cited extended the time limit upto 30-6-2022 for installation of cooling towers for Dr.NTTPS units 1 to 6.

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Contd....(3)

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Hence, it is requested to arrange to consider the exemption of Dr. NTTPS Stage-I, II & III from installation of cooling towers in view of the less water consumption, high unit efficiency, low auxiliary consumption, less maintenance cost in Once through cooling (OTC), space constraints, the feasibility study by M/s TUV SUD South Asia Ltd., Mumbai also concluded that "Cooling Tower (CT) system is not technically Feasible" as mentioned above and the directions of MoEF notification 03.07.2025.

Submitted for kind perusal and consideration please.

Encl: Copies of Refs (2) to(9)

Yours faithfully,

29/7/25

CHIEF ENGINEER
OPERATION AND MAINTENANCE
Dr.NTTPS / IBRAHIMPATNAM

ANDHRA PRADESH POWER GENERATION CORPORATION LTD.
Dr.Narla Tata Rao Thermal Power Station
IBRAHIMPATNAM, KRISHNA (Dt.), (Andhra Pradesh)
Phone No. : 0866 – 2882614
E-Mail : nttps.purchase1@apgenco.gov.in

Annexure X

ISO-9001:2008

From
Chief Engineer/O&M,
Dr Narla TataRao Thermal Power Station,
IBRAHIMPATNAM – 521 456,
Krishna Dt., A.P.

To
M/s.SVS Suppliers
Flat No.101, Krishna Leela Apartment,
Door No.6-20, Bank Nagar
Guntupalli-521 241

Sale Order No.3/ CE/O&M/Dr.NTTPS/EE/Pur-I/Sale of Dry-Wet fly Ash/D.No.5037/25, Dt.18-08-2025.

Sir,

Sub:- APGENCO – Dr. NTTPS – O&M- FM & Silo – Sale of 200MT /day of Dry/wet fly ash at ground hoppers drains, Silo's, Hydrobins, Sedimentation tanks or as and when specified by concerned field Engineers of Dr.NTTPS units on "As is where is basis" – Sale Order – Issued – Reg.

Ref: 1. Lr.No.CE/O&M/Dr.NTTPS/EE/FM& SILO/F.No. 30/D.No.420/25,Dt:06-02-2025.
2. Proc.No.APG/CE-CIV-TH/SE-TH/EE/CD-I/Fly Ash/193/2025,Dt.14-02-2025
3. Notice Inviting Tender (NIT) No: RFx: 610001882 and Tender Specification.
4. Lr.No.CE/O&M/Dr.NTTPS/EE/Pur-1/ Sale of Dry-Wet fly Ash/ D.No.1664/25, Dt. 20-03-2025
5 Your price confirmation letter dated 20 -03-2025.
6. Lr.No.CE/O&M/Dr.NTTPS/EE/Pur-1/Sale of Dry-Wet fly Ash/ D.No.1982/25, Dt.03-04-2025 (Sale Order No.1)
7. Sale Order No.2/ CE/O&M/Dr.NTTPS/EE/Pur-I/Sale of Dry-Wet fly Ash/D.No.4180/25, Dt.10-07-2025.
8. Your letter Dt. 11-08-2025 received on 18-08-2025

****

1. ACCEPTANCE: I, acting for and on behalf of and by the order and direction of APGENCO, hereby accept your price confirmation letter furnished vide ref.6th cited for Sale of 200MT /day of Dry/wet fly ash at ground hoppers drains, SILOS, Hydrobins, Sedimentation tanks or as and when specified by concerned field Engineers of Dr.NTTPS units on "As is where is basis" as per schedule of material.

2. SCHEDULE OF MATERIAL:

S. No	Description of Material	Quantity for 60 days 200Tons per day	Basic Rate per MT of Dry/wet fly ash Excluding GST and IT in Rs.	Per	Total amount excluding GST and other taxes & duties (in Rs.)
1	Dry/wet fly ash is available at ground hoppers drains, Silo's, Hydrobins, Sedimentation tanks .	10000	52/-	MT	5,20,000.00
				Total Rs.	5,20,000.00
(Rupees Five Lakh Twenty Thousands only)					

3. GST and Other taxes and duties: All the taxes, duties applicable on Dry/wet fly ash, which are prevailing, will be collected extra from the company in addition to Rate mentioned in the "Schedule of Material" in clause 2 of this sale order. Any increase on the above and any new taxes imposed by State/Central Governments in future shall have to be paid by the company at their cost.

(P.T.O)

Andhra Pradesh Pollution Control Board ordered vide Consent amendment order No.: APPCB/APEMCL/HO/11024/6CFO/ 2022 dated 02.05.2022 that "The TPPs shall route their Dry/Wet fly ash disposal through APEMCL (Andhra Pradesh Environment Management Corporation Limited)". In this regard, the company is liable to follow directions issued and to be issued from time to time in future.

The service charges of Rs.5/- per ton plus applicable GST (at present total is Rs.5.90) or any other amount fixed by APEMCL will be collected extra from company in addition to Rate mentioned in the "Schedule" in clause 2 of this sale order. Further, applicable GST (at present 5%) will be levied on sale order basic rate plus service charges payable to APEMCL including GST.

4. The sale of materials is on **"AS IS WHERE IS BASIS".**

5. Security Deposit (SD) : You shall furnish Security Deposit at 5% of sale order value by way of Bank Guarantee in the proforma prescribed by APGENCO from any nationalized bank/scheduled bank or in the form of DD from any Nationalised Bank/scheduled bank for proper fulfillment of the contract within 15 days from the date of sale order. The Bank Guarantee shall be valid up to Date of completion of the contract period.

6.Payment Terms : You shall deposit an amount equal to 15 days Dry/Wet fly ash quantity in advance every month towards supply of Dry/Wet fly ash apart from Security Deposit (SD).You have to pay as per "Schedule of Material" in clause 2 of this sale order plus all taxes and duties which are prevailing and may be imposed by State/Central Government in future.

All the payments should be made by online payment or crossed demand drafts drawn in favour of "Environment Protection and Fly Ash Fund, APGENCO" and submitted to the Chief Engineer/O&M/Dr.NTTPS with whom the agreement is to be concluded. No other mode of payment will be accepted. The fly ash will be issued only after realization of DDs.

(a) For online payment:

Name of the account holder : APGENCO, Dr.Narla Tata Rao Thermal Power Station
Address: The Senior Accounts Officer/ O&M/ Dr.NTTPS, Ibrahimpatnam,Vijayawada.
1) Account No. 52018458160, CURRENT ACCOUNT
IFSC code: SBIN0020779 M.I.C.R. Code: 520002069
Name of Bank: State Bank of India, VTPS Branch Ibrahimpatnam.
2) Account No. 62186814143, (Environment Protection and fly ash fund account)
IFSC code: SBIN0020779 M.I.C.R. Code: 520002069
Name of Bank: State Bank of India, VTPS Branch Ibrahimpatnam

(b) For Demand Draft:

The DD shall be drawn in favour of the Senior Accounts Officer, O&M, Dr. NTTPS, Ibrahimpatnam on State Bank of India. In case the DD is taken it shall be submitted to the Superintending Engineer/ A&MM, Dr. NTTPS who will issue the release order for the materials.

Contact Phone numbers:

(i) SE/ A&MM, Dr. NTTPS : 0866-2882580

(ii) Executive Engineer / Factory Manager : 9491961693

(iii) Assistant Executive Engineer / SILO/Dr. NTTPS : 9493121303

7.DELIVERY: Dry/wet fly ash collected at ground hoppers drains, Silo's, Hydrobins, Sedimentation tanks or as and when specified by concerned field Engineers of Dr.NTTPS on "as is where basis". Weighment will be made by APGENCO through the weighing equipment available within Dr.NTTPS premises and the same has to be accepted and no dispute on this account will be entertained under any circumstances.

The above Sale Order is valid till the exhaust of quantities (or) within 2 months (60days) whichever is earlier from date of receipt of release order issued by EE/FM/Dr.NTTPS.

8.LOADING AND TRANSPORTATION OF FLY ASH: The dry/ wet fly ash shall be transported through open trucks/ tippers only. All the necessary precautions that may be informed by APGENCO from time to time shall be taken to avoid pollution at the loading point and due to transportation of dry fly ash. It is the sole responsibility of the successful bidder(s) to ensure that the tankers engaged by them are not overloaded with fly ash beyond their permitted capacity.

9.PENALTY: In case of failure by the Company to lift 50% of offered quantity calculated on monthly basis, the Company shall be required to pay penalty @ 10% of the agreement rate for the un-lifted portion of dry/wet fly ash allotted.

10. If the Units are shut down for maintenance or due to any technical problems or any other reasons, the Company cannot claim any compensation on account of non- lifting of dry/wet fly ash partially or fully allotted quantity. The above penalty will not be levied during the shutdown period or overhaul period

10. DISPUTES: If at any time hereafter any disputes or differences arise between the parties hereto and/or their respective successors and assignees with regard to the operation or interpretation of any of the terms and conditions or provisions hereof or regarding any rights and liabilities of the respective parties and/or any other matter or thing arising out of any/or relating or touching these presents, the same shall be referred to the APGENCO for its decision which shall be final and binding on both parties

11.GENERAL CONDITIONS:

i) APGENCO reserves its right to cancel this sale order including right to modify/ change tender conditions etc. without assigning any reasons thereof.

ii) The vehicles whose gate passes issued for this Sale order/Release order are not allowed for lifting the ash from SILOs and Hydrobins directly. If any such instances are noticed, the Sale order/Release order is deemed to be terminated without any notice and suitable action deemed to fit will be initiated against the firm. **Also this sale order will be cancelled without any notice if it interferes with the corporate office decision.**

iii) Any damages caused to the equipment/structures of APGENCO, either by the personnel of the successful bidder(s) or ash transportation vehicles engaged by them, the damages shall be rectified by them at their cost. If the damages are not rectified within the period in formed by APGENCO, the same will be done by APGENCO and the expenditure will be recovered from the successful bidder's Security Deposit. If the SD is not recouped within 30 days from the date of information from APGENCO, agreement will stand terminated.

iv) All the terms and conditions of Tender specifications shall be treated as part and parcel of this sale order and shall be binding on you. Please return the duplicate copy of the Sale Order within a period of 7 days duly signed and affixed with seal of your company in token of acceptance of all terms and conditions of this order.

Yours faithfully

Chief Engineer/O&M/Dr.NTTPS

We accept all the terms and conditions of this sale order:

Signature of the Purchaser:

Name in full:

Date:

Seal of the Company:

Copy to

The Factory Manager/Dr.NTTPS.------- It is to instructed to Put up for release orders in favour of **M/s.SVS Suppliers, Guntupalli** at the earliest and see that order has to be implemented.

ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED
Dr.Narla Tata Rao Thermal Power Station (Formerly V.T.PS)
Ibrahimpatnam, NTR (Dt.), (Andhra Pradesh)
Phone No: 0866-2882203 Mail : vtps.ce@apgenco.gov.in

From
The Chief Engineer
Operation and Maintenance
Dr.NTTPS., Ibrahimpatnam

To
The Member Secretary,
A.P.Pollution Control Board,
APIIC colony,
opp Jamac apartment,
Autonagar,
Vijayawada - 520007.

Lr.No.CE/(O&M)/SE(C/ Envt)EE(C/Env)Dr.NTTPS/F.63/D.No. 122 /25, dt. 22 -08-2025.

Sir,

Sub: APGENCO- Dr.NTTPS – Envt. Dvn-Latest Status on the implementation of the directions issued by APPCB on 10.01.2025–submitted-Reg.

Ref: 1. Order No.31/APPCB/HO/ECS//VJA/2019-Dt.10.01.2025.
2. Agenda no. 06 of monitoring (tf) committee meeting scheduled on 12.08.2025

&&&

With reference to the APPCB Monitoring (Task Force) committee meeting held on 12.08.2025 for review of SUO MOTO case O.A.No.314 of 2024, the latest status on the implementation of the directions issued by APPCB on 10.01.2025 is herewith submitted for perusal.

Encl: Annexure (8 sheets)

Yours faithfully,

22/8/25

CHIEF ENGINEER::O&M
Dr.NTTPS:IBRAHIMPATNAM

Copy to the

1. The Chief Engineer/Generation/APGENCO/VidyutSoudha/Vijayawada-520 004 for information. Encl: As above
2. The Chief Engineer/Civil/Thermal/VidyuthSoudha/Vijayawada for information please. Encl: Annexure (8 sheets)
3. The Chief Engineer/Civil/Hydel,G.Services,C&I/VidyuthSoudha/Vijayawada for information please. Encl: Annexure (8 sheets)
4. Superintending Engineer /Civil/Environment/Dr.NTTPS for information. Encl: As above
5. The Environment Engineer, APPCB/Regional Office, Vijayawada with reference to the directions of the Member Secretary/ APPCB dated 10.01.2025. Encl: As above
6. The Additional Director/MOEF&CC/ Green House Complex, Gopal Reddy Road, Vijayawada – 520010 for information.
7. Smt Janani Shankar, Advocate, NGT Chennai/ 1956 H Block, 5th Street, 11th Main Road, Anna Nagar, Chennai, Tamil Nadu 600 040.

Latest Compliancy status on the directions communicated by the Member Secretary/APPCB/VJA dt.10.01.25

S.No	Observation	Latest Status as on dt. 22.08.2025.
1.	Damages were observed to ESPs of the unit 5 & 6 and thick smoke emissions were observed from their stacks. Stack monitoring conducted from the boilers operating at stage IV, V and VI and the monitored value for the particulate matter is in the range of 3420 to 5614 mg/Nm3 against the standard of 100 mg/Nm3.	APGENCO Management had sanctioned an amount of 119 Cr under EP & FF budget for improvement of Ash handling systems all Units as below: i)Rs. **10 Crore** on 06.12.2023: Purchase Orders have been placed and executed for procurement of spares, pumps & Ammonia gas cylinders for dry fly Ash handling systems of stage-I, II, III & IV. ii)Rs.**18 Crores** on 01.04.2024: Purchase Orders have been placed and executed for procurement of spares, pulleys, pumps, valves, rollers, spares of ESP , emitting electrodes for dry fly ash handling systems of stage-I, II, III & IV, iii)**Rs. 31 Crores** on 16.12.2024: Purchase Orders have been placed and executed for procurement of spares, compressors, rectification of ESPs internals, ball bearing , scrapper conveyors of dry fly ash handling systems of stage-I, II, III & IV including bottom ash handling system, iv) R&M budget of Rs.**60 Crores** for renovation of ash handling system in Unit-5 & 6: The Work order was placed on M/s Nagarjuna Engineering Projects on 03.02.2025. The works are in progress and all the works will be completed BY 31.03.2026. • Copies of sanction and Budget Utilization details are enclosed for reference. • APGENCO management requested M/s Singareni Collieries company Ltd for supply of high grade coal so as to reduce

		ash generation and SO2 emissions. Copies of correspondence are attached here with.
2.	Ambient air quality monitoring conducted different locations at the industry and the monitored value for the SPM is 90 to 261 µg/m3 (against the standard of 100 µg/m3).	With the above measures, Performance of ESPs of all Units are improved in reduction of Suspended Particulate Matter in stack emissions, the quality of Ambient Air in the surrounding villages are meeting the permissible limits.
3.	The fly ash is disposing from the bottom hoppers of the ESPs of the unit- 5 & 6.	At present all the ESP hoppers of Unit 5&6 are being evacuated through fly ash evacuation system only. There is no fly ash disposal at bottom of hoppers.
4.	Leakage of the fly ash was observed from the ESP of unit-7 (500 MW). The ash is storing openly at ESP bottom area and the same is lifting into trucks by JCB. Fugitive emissions were observed at fly ash handling at Unit-7.	During Annual Overhaul of Unit-7 in the FY 2025-26, all leakages from ESP hoppers are arrested by replacing damaged parts & sleeve gaskets of ESP evacuation system and normalcy restored. There are no fugitive emissions with fly ash handling.
5.	The above fly ash is loading into trucks through JCBs instead of using pneumatic system.	At present, no ash being dumped at ESP hoppers. Ash is being conveyed to silo & hydro bins through pneumatic system only.
6.	There is no fly ash and bottom ash conveying system to the Unit-8 (800 MW) and the ash storing openly at the bottom of the ESP. Fugitive emissions were observed large scale at ash handling area.	Fly ash collected in ESPs is being disposed of through Two ash silos from January 2025. Two 400 NB ash disposal pipelines have been erected up to the main ash pond to convey bottom ash and are presently in use.
7.	The industry has not improved the performance of the ESPs attached to the Unit-I to Unit-VI and thick smoke emissions are observed.	APGENCO has improved the performance of the ESPs attached to the Unit-I to Unit-VI with the measures taken and mentioned in reply of S No.1.
8.	The online stack monitoring system provided to boiler-1, 2, 3 & 6 are not showing the SPM values.	New Online Dust Monitors for Unit-I, 2 & 3 are procured. These will be installed after errection of new chimney lift for which purchase order was placed on M/s. Ali craft firm for supply and installation of chimney lift (in place of damaged chimney lift of Stack1) and the work is in progress.

		• Online dust monitors of remaining Units- 5, 6 & 7 are in working condition and the data is being uploaded continuously in the statutory websites.
9.	The public drains near the ash pond area and along with the National highway are deposited /filled with boiler ash of the industry.	Annual estimate towards "Removal of ash/silt from the drains of Bund-I&II of Stage-III ash pond" is in operation for removing of ash as and when deposited/filled in the public drains time to time near the ash pond area and all along the National Highway. The work was awarded to the contractor and the work is commenced and is in progress.
10.	The ash sludge from the ash pond was observed on the road leading to ash pond to National Highway due to spillages from the ash carrying trucks and thereby causing fugitive emissions to the surrounding area.	Annual estimate for "Engaging of water tanker and JCB at Stage-III ash pond for the period of 12 months" is in operation for Sprinkling of water daily to suppress the spilled ash dust on the road leading from ash pond to National Highway and also sweeping the road daily along the National Highway. The work was awarded to the contractor and the work is commenced and is in progress.
11.	Open storage of crushed coal was observed without providing any fugitive dust containing measures such as covering the surface of coal stockpiles with tarpaulin sheets.	Work was issued to M/s Saraswati Constructions, Secunderabad for construction of coal stock yard shed at CHP/Dr.NTTPS. The works will be completed by 30.06.2026.
12.	The industry is discharging the floor washing effluents of Stage-I to III into Budameru channel without treatment except settling tanks. The settling tanks are filled up with ash sludge. Sludge formation also observed in the Budameru channel.	The industry provided sedimentation tanks to the unit-1 to 6 are being cleaned regularly by fixing the agencies on first come first allocation basis and are transporting the ash at free of cost. Effluent Treatment Plant has been constructed for treatment of effluents generated in Stage-I,II & III Units with recycle arrangements for re-use of treated water. Construction of clarifier for further treatment of power house effluents along with sumps for pumping arrangements for re-use of treated water is in progress and will be completed by the end of September-25. Pumping of treated water from sedimentation

		tanks to ash pump house is being carried out without letting out into Budameru. An agency M/s SVS Suppliers, Guntupalli is engaged for daily lifting of silt deposits from sedimentation tank of Stage-I to III.
13.	The industry has not provided hydro bins for Stage-I, II & III for bottom ash disposal and not provided cooling tower for Stage-I to III as per consent conditions of CTO order dated.24.04.2023. The artificial cooling provided are utilizing during summer season.	• Draft report on feasibility study for providing Hydrobins for Stage-I & III is received from M/s Indure Pvt. Ltd, New Delhi. • The feasibility study for construction of Hydrobins for units 5&6 was completed and preparation of DPR under active consideration. Hydro bins are not feasible for Stage-I as the Units-I & II are 45 years older units. Hydrobins are also not feasible for Stage-II as bottom ashing is done through scraper conveyor system and due to space constraint. • Finalization of DPR for providing hydrobins for units 5 & 6 is under progress. • In existing once through cooling system of units 1 to 6, the water required for the plant is drawn through CW canal from river Krishna and the condenser hot water is discharged into Budameru Diversion Channel (BDC) of I & CAD department which joins river Krishna. Now the cooling towers are to be provided in place of once through cooling system. The cooling towers are provided for stage-IV and Stage V units during the construction itself for cooling of condenser hot water for recirculation without discharging into outside premises. • The feasibility and technical study for conversion from once through cooling system to closed cycle cooling system

		for 6x210MW (Stage-I,II&III) of Dr. NTTPS was carried out by external agency M/s TUV SUD South Asia Pvt Ltd., Mumbai-72 and report submitted during November 2019. The report concluded that "Converting open cycle cooling system to closed cycle cooling system is not technically feasible in the existing Dr.NTTPS project site". • The same was informed to the Central Electricity Authority (CEA) with detailed report, requesting for exemption. • On 31-05-2023, a team of CEA Engineers visited Dr.NTTPS in response to our request for exemption of closed cycle system & necessary information was also furnished to CEA vide Lr. No. CE/O&M/Dr.NTTPS/SE/Civil/Envt./F.11A/D.No.222/23, Dt. 06.06.2023. • MoEF & CC, GOI Notification had issued an amendment on 03.07.2025 regarding installation of cooling towers as "Provided that the Ministry may, in consultation with the Central Electricity Authority and the Central Pollution Control Board, for reasons to be recorded in writing by an order grant exemption to thermal power plants from installation of Cooling Towers". • Recently letters were addressed to Secretary/MoEf & CC and Chairman, CEA requesting to arrange to consider the exemption of Dr. NTTPS Stage-I, II & III from installation of cooling towers as per MoEF Notification. **Final orders from CEA are awaited.**

		• IDCT are available for Stage-I, II & III to makeup the CW sump levels for Stage-I-III. Whenever the river water level falls below the normal value mainly in summer season, the IDCT are being kept into service.
14.	The industry has not provided hydro bins for Stage-V for bottom ash disposal as per the condition of CTO order dated.24.04.2023 and also not provided ash water recycling system.	Civil works for all the 3 hydro bins are completed. Erection of the internal components of Hydro Bins 1 & 2 on the mechanical side is presently in progress. Erection of two pipelines from the sump pumps up to the hydro bins is also in progress, and the associated supporting structure is scheduled to be completed by the end of September-25 .
15.	The industry provided sedimentation tanks to the Unit-7 and the over flow water discharging outside the industry premises.	During Annual Overhaul of Unit-7 in FY 2024-25. Over flow water from Hydrobin Recycle sump areas will be reused for bottom ash and other operations and hence there will not any discharges outside the plant premises. Ash settled at sedimentation tank is being cleaned regularly and clean water only being discharged.
16.	The industry not provided sedimentation tanks to the Unit-8 and the floor washings mixed with ash is discharging into agricultural canals.	02 Nos temporary sedimentation tanks are provided. Construction of 1 No permanent sedimentation tank is in progress and it will be completed by October '25.
17.	Coal dust emissions observed at coal stocking yard and transit points and at nearby residential area around the coal stockyard.	To avoid coal dust emissions at coal stock yard and transit points the following measures were already taken i. Pre-spray of water on wagons before tippling. ii. Grid spray at wagon tipplers while tippling. iii. Water sprinklers are used to sprinkle water on conveyors. iv. Leakage arrested at transfer points.
18.	The industry is discharging ash contaminated water from the Southern side of the industry to the agricultural canals and the water joining in to agricultural fields.	Ash water is let into regular storm water drain (South side) and discharged to outside drains through temporary sedimentation tanks and clear water is allowed after settling of ash in the tanks.

		Measures are taken to avoid joining of ash contaminated water to agricultural canals. A settling tank was constructed to storm water to avoid ash contamination.
19.	Ash accumulation was observed in the agricultural canal and in some of the agricultural lands.	Ash is being removed from the canal and agricultural fields channel by the APGENCO whenever accumulated.
20.	Ash dust spillages were observed along the National Highway from Jupudi area to Guntupalli and are causing fugitive emissions to the road travelers.	Continuous supervision on the Trucks/Lorries at ash pond to cover the Truck body fully with tarpaulins and instructions were issued to the Truck drivers not to park their vehicles on the National High way. Necessary steps are being taken to prevent ash spillage.
21.	The online Particulate Matter parameter is not working for the Boiler-1,2 & 3. The online particulate matter of Boiler 4,5 & 6 are continuously exceeding the stipulated standards of 100 mg/Nm3.	Information provided in S No.8.
22.	The online SO2 values of Boiler-I, III, IV, V & VI are in between 900 mg/Nm3 to 1350 mg/Nm3, as against the standard of 600 mg/Nm3.	The MOEF&CC extended the base line data to comply with the SO2 parameter for another three more years i.e. up to 31.12.2027.
23.	The online Particulate Matter values of the stack attached to the 500 MW Stage-IV (Unit-VII) is in between 90 to 110 mg/Nm3 thereby exceeding prescribed standard of PM-50 mg/Nm3. The SO2 parameter recorded as 900 mg/Nm3 to 1180 mg/Nm3 as against the standard of 200 mg/Nm3.	Stack Test Results : Date of Testing :22.08.2025 SPM: 42 mg/Nm3 SO2 : 400 mg/Nm3 NOx : 198 mg/Nm3 Total No.of fields :72 No. of fields in service : 72 • As seen from the above it could be noticed that the SPM values are in decrement stage every month. • Engineering consultancy services for installation of wet limestone based Flue Gas desulphurization (FGD) systems for Dr. NTTPS Stage-IV (1x500 MW) Unit-7 was awarded to M/s

		STEAG Energy Services India Pvt Limited (Copy enclosed) by APGENCO, Head Quarters and the work is in progress. • The timeline for taking measures for controlling SO2 emissions as per the revised time schedule given vide MOEF & CC, GOI Notification G.S.R. 787(E) dated 30.12.2024 is upto **31.12.2027 (Copy enclosed).** • The installation of FGD system will be expedited and reported periodically.
24.	The industry has not connected the Stage-V boiler online stack monitoring data to the APPCB server.	Erection of new stack elevator has been completed. M/s BHEL is requested for erection of the online stack monitoring equipment as it is under the scope of M/s BHEL. The instruments will be installed at the 75 m level.
25.	The Two CAAQM stations provided at B-Colony and towards railway wagon workshops are not in operation and not updating any data.	The CAAQMS station provided at B-colony, Kondapalli is working and data is -being uploaded to APPCB Website. Due to power fluctuations temporarily railway wagon workshop CAAQMS is stopped and laying of power cable line work is in progress. It will be completed by 31.10.2025.

22/8/25

Chief Engineer/O&M
Dr.NTTPS, Ibrahimpatnam

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SV ENVIRO LABS & RESEARCH PRIVATE LIMITED
formerly known as SV ENVIRO LABS & CONSULTANTS
Researching for better Environmental Solutions

Ref. No: SV/NTTPS/25-08/01 **Date: 02-09-2025**

ISSUED TO	:	**M/s. DR. NARLA TATA RAO THERMAL POWER STATION O&M, IBRAHIMPATNAM, KRISHNA DIST. -521456, ANDHRA PRADESH.**
DESCRIPTION OF WORK	:	**AMBIENT AIR QUALITY MONITORING**
DATE OF MONITORING	:	**25-08-2025**
PARAMETERS REQUIRED	:	**PM10, PM 2.5, SO2, NO_X**
DURATION OF SAMPLING	:	**24 HRS**
LOCATION	:	**NEAR RAILWAY HOSPITAL RAYANAPADU**
SAMPLE COLLECTED BY	:	**SV ENVIRO LABS & RESEARCH PVT LTD, Visakhapatnam**

TEST REPORT

S.No	PARAMETER	UNIT	RESULT	NAAQ STANDARDS	METHOD
1.	Particulate Matter– PM_{10} (size less than 10 microns)	$\mu g/m^3$	71.1	100	IS:5182 (P-23) Gravimetric
2.	Particulate Matter –$PM_{2.5}$ (size less than 2.5 microns)	$\mu g/m^3$	28.3	60	IS:5182 (P-24) Gravimetric
3.	Sulphur Dioxide – SO_2	$\mu g/m^3$	13.1	80	IS:5182 (P-2)- West and Gaeke Method
4.	Oxides of Nitrogen - NO_X	$\mu g/m^3$	9.5	80	IS:5182(P-6) - Jacob & Hochheiser Method

CHECKED BY

Sv Enviro Labs & Research Pvt. Ltd. VSP-12

AUTHORIZED SIGNATORY

SV ENVIRO LABS & RESEARCH PRIVATE LIMITED
formerly known as SV ENVIRO LABS & CONSULTANTS
Researching for better Environmental Solutions

Ref. No: SV/NTTPS/25-08/02 **Date: 02-09-2025**

ISSUED TO	:	**M/s. DR. NARLA TATA RAO THERMAL POWER STATION O&M, IBRAHIMPATNAM, KRISHNA DIST. -521456, ANDHRA PRADESH.**
DESCRIPTION OF WORK	:	**AMBIENT AIR QUALITY MONITORING**
DATE OF MONITORING	:	**25-08-2025**
PARAMETERS REQUIRED	:	**PM10, PM 2.5, SO2, NO_X**
DURATION OF SAMPLING	:	**24 HRS**
LOCATION	:	**NEAR HILL GUEST HOUSE**
SAMPLE COLLECTED BY	:	**SV ENVIRO LABS & RESEARCH PVT LTD, Visakhapatnam**

TEST REPORT

S.No	PARAMETER	UNIT	RESULT	NAAQ STANDARDS	METHOD
1.	Particulate Matter– PM_{10} (size less than 10 microns)	$\mu g/m^3$	59.4	100	IS:5182 (P-23) Gravimetric
2.	Particulate Matter –$PM_{2.5}$ (size less than 2.5 microns)	$\mu g/m^3$	16.5	60	IS:5182 (P-24) Gravimetric
3.	Sulphur Dioxide – SO_2	$\mu g/m^3$	13.2	80	IS:5182 (P-2)- West and Gaeke Method
4.	Oxides of Nitrogen - NO_X	$\mu g/m^3$	8.2	80	IS:5182(P-6) - Jacob & Hochheiser Method

CHECKED BY

SV Enviro Labs & Research Pvt. Ltd. VSP-12

AUTHORIZED SIGNATORY

SV ENVIRO LABS & RESEARCH PRIVATE LIMITED
formerly known as SV ENVIRO LABS & CONSULTANTS
Researching for better Environmental Solutions

Ref. No: SV/NTTPS/25-08/03 **Date: 02-09-2025**

ISSUED TO	:	**M/s. DR. NARLA TATA RAO THERMAL POWER STATION O&M, IBRAHIMPATNAM, KRISHNA DIST. -521456, ANDHRA PRADESH.**
DESCRIPTION OF WORK	:	**AMBIENT AIR QUALITY MONITORING**
DATE OF MONITORING	:	**25-08-2025**
PARAMETERS REQUIRED	:	**PM10, PM 2.5, SO2, NO_X**
DURATION OF SAMPLING	:	**24 HRS**
LOCATION	:	**NEAR ACCOUNTS OFFICE**
SAMPLE COLLECTED BY	:	**SV ENVIRO LABS & RESEARCH PVT LTD, Visakhapatnam**

TEST REPORT

S.No	PARAMETER	UNIT	RESULT	NAAQ STANDARDS	METHOD
1.	Particulate Matter– PM_{10} (size less than 10 microns)	$\mu g/m^3$	54.6	100	IS:5182 (P-23) Gravimetric
2.	Particulate Matter –$PM_{2.5}$ (size less than 2.5 microns)	$\mu g/m^3$	18.2	60	IS:5182 (P-24) Gravimetric
3.	Sulphur Dioxide – SO_2	$\mu g/m^3$	14.8	80	IS:5182 (P-2)- West and Gaeke Method
4.	Oxides of Nitrogen - NO_X	$\mu g/m^3$	11.1	80	IS:5182(P-6) - Jacob & Hochheiser Method

CHECKED BY

SV Enviro Labs & Research Pvt. Ltd. VSP-12

AUTHORIZED SIGNATORY

SV ENVIRO LABS & RESEARCH PRIVATE LIMITED
formerly known as SV ENVIRO LABS & CONSULTANTS
Researching for better Environmental Solutions

Ref. No: SV/NTTPS/25-08/04 **Date: 02-09-2025**

ISSUED TO	:	**M/s. DR. NARLA TATA RAO THERMAL POWER STATION O&M, IBRAHIMPATNAM, KRISHNA DIST. -521456, ANDHRA PRADESH.**
DESCRIPTION OF WORK	:	**AMBIENT AIR QUALITY MONITORING**
DATE OF MONITORING	:	**25-08-2025**
PARAMETERS REQUIRED	:	**PM10, PM 2.5, SO2, NO_x**
DURATION OF SAMPLING	:	**24 HRS**
LOCATION	:	**NEAR B-COLONY**
SAMPLE COLLECTED BY	:	**SV ENVIRO LABS & RESEARCH PVT LTD, Visakhapatnam**

TEST REPORT

S.No	PARAMETER	UNIT	RESULT	NAAQ STANDARDS	METHOD
1.	Particulate Matter– PM_{10} (size less than 10 microns)	$\mu g/m^3$	65.5	100	IS:5182 (P-23) Gravimetric
2.	Particulate Matter –$PM_{2.5}$ (size less than 2.5 microns)	$\mu g/m^3$	23.9	60	IS:5182 (P-24) Gravimetric
3.	Sulphur Dioxide – SO_2	$\mu g/m^3$	13.8	80	IS:5182 (P-2)- West and Gaeke Method
4.	Oxides of Nitrogen - NO_x	$\mu g/m^3$	11.4	80	IS:5182(P-6) - Jacob & Hochheiser Method

CHECKED BY

SV Enviro Labs & Research Pvt. Ltd. VSP-12

AUTHORIZED SIGNATORY

SV ENVIRO LABS & RESEARCH PRIVATE LIMITED
formerly known as SV ENVIRO LABS & CONSULTANTS
Researching for better Environmental Solutions

Ref. No: SV/NTTPS/25-08/05 **Date: 02-09-2025**

ISSUED TO	:	**M/s. DR. NARLA TATA RAO THERMAL POWER STATION O&M, IBRAHIMPATNAM, KRISHNA DIST. -521456, ANDHRA PRADESH.**
DESCRIPTION OF WORK	:	**AMBIENT AIR QUALITY MONITORING**
DATE OF MONITORING	:	**25-08-2025**
PARAMETERS REQUIRED	:	**PM10, PM 2.5, SO2, NO_X**
DURATION OF SAMPLING	:	**24 HRS**
LOCATION	:	**NEAR PUMP HOUSE**
SAMPLE COLLECTED BY	:	**SV ENVIRO LABS & RESEARCH PVT LTD, Visakhapatnam**

TEST REPORT

S.No	PARAMETER	UNIT	RESULT	NAAQ STANDARDS	METHOD
1.	Particulate Matter– PM_{10} (size less than 10 microns)	$\mu g/m^3$	62.1	100	IS:5182 (P-23) Gravimetric
2.	Particulate Matter –$PM_{2.5}$ (size less than 2.5 microns)	$\mu g/m^3$	23.5	60	IS:5182 (P-24) Gravimetric
3.	Sulphur Dioxide – SO_2	$\mu g/m^3$	12.3	80	IS:5182 (P-2)- West and Gaeke Method
4.	Oxides of Nitrogen - NO_X	$\mu g/m^3$	9.7	80	IS:5182(P-6) - Jacob & Hochheiser Method

CHECKED BY

SV Enviro Labs & Research Pvt. Ltd. VSP-12

AUTHORIZED SIGNATORY

Annexure XIV

PO No: 4800000846

ANDHRA PRADESH POWER GENERATION CORPORATION LTD
(A Government of AP Undertaking)
APGENCO CORPORATE OFFICE

From :
Chief Engineer (TPC & FGD)
4th Floor,APGENCO
Vidyut Soudha
Gunadala, Vijayawada
Andhra Pradesh-520004
Phone :0866-2526211
cetpcnttps@gmail.com
GST No: 37AACCA2734J1ZR
PAN No: AACCA2734J

To :
Ms. STEAG ENERGY SERVICES INDIA PVT LIMITED
A-29,
SECTOR 16
NOIDA 201301, Uttar Pradesh
Phone No:0120-4625000
Mobile No:8383955646
Email Id: info@steag.in
Vender Code : 106562
GST No: 09AAFCS1399L1ZQ

Lr.No.CE (TPC&FGD)/SE(TPC-3)/EMEI/PO.4800000846/D.No.19/2025, Dt:23-10-2025.

AMENDMENT No (2)

Sub : **APGENCO-Implementation of revised MoEF & CC norms for stack emissions by providing FGD system-Engineering Consultancy Services for installation of wet limestone based Flue Gas Desulphurisation (FGD) systems for Dr.NTTPS Stage-IV (1x 500 MW) Unit-7, Ibrahimpatnam, NTR Dist., Andhra Pradesh- Amendment No. (2) to the P.O.No.4800000846-Issued-Regarding.**

Ref : 1.PO No:4800000846 CE(TPC&FGD)/ SE/TPC3/EME1/C25/2022 - 23 DT.14.07.2022.
2.Lr.No.CE(TPC&FGD)/SE(TPC&FGD)/EMEI/PO.4800000846/D.No.43 /2023 Dt:08-08-2023.
3.Lr.No.CE(TPC&FGD)/SE(TPC-3)/EMEI/F.FGD/D.No.07/2025,Dt:13-06-2025.
4.Your Lr No.ETG087&ETG088/APGENCO/SESI/25/01 Dt:09.07.2025.

Please refer to the correspondence cited vide reference (3) rd & (4) th above, regarding Period of Contract of the Purchase order vide reference (1) st cited above, the following amendment is hereby issued to the Clause No.10 i.e Period of contract.

10. Period of Contract: The Period of Contract is upto 13.07.2028

This amendment shall be considered as Amendment No.(2). All other Terms & Conditions of the purchase order read with subsequent amendment cited vide reference (2) above shall remain unaltered.

Yours faithfully

Chief Engineer (TPC & FGD)

Copy communicated to:
1. The Chief Engineer/O&M/Dr.NTTPS/Ibrahimpatnam/NTR Dt., AP, PIN- 521 456.
2. The Chief Engineer/Commercial/APGENCO/Vidyut Soudha/ Vijayawada-4.
3. The Chief Engineer/Generation/APGENCO/Vidyut Soudha/ Vijayawada-4.
4. The Chief Engineer/Civil/Thermal/APGENCO/Vidyut Soudha/ Vijayawada-4.
5. The Chief General Manager (Audit&Trust) /APGENCO/ Vidyut Soudha / Vijayawada-4.
6. The Superintending Engineer/O&M/Stage-IV/ Dr.NTTPS /Ibrahimpatnam/NTR Dt., AP, PIN- 521 456
7. The Superintending Engineer/Civil/Dr.NTTPS/ Ibrahimpatnam/NTR Dt., AP,PIN- 521 4569.

8. The General Manager(Finance)/Dr.NTTPS/ Ibrahimpatnam/NTR Dt., AP, PIN- 521 4569
9. The Senior Accounts Officer/ Stage-IV/ Dr.NTTPS /Ibrahimpatnam/NTR Dt., AP, PIN- 521 4569.
10. The Senior Accounts Officer/Pay & Accounts/APGENCO/ Vidyut Soudha /Vijayawada-4.
11. Dy EE/Tech to the Managing Director/APGENCO/ Vidyut Soudha /Vijayawada- 4.
12. Dy EE/Tech to the Director (Thermal) /APGENCO/ Vidyut Soudha /Vijayawada-4.
13. AO to Director (Finance&Commercial)/APGENCO/ Vidyut Soudha /Vijayawada- 4.

PO No: 4800000846

Annexure - 1

Lr.No.CE (TPC&FGD)/SE(TPC-3)/EMEI/PO.4800000846/D.No.19/2025, Dt:23-10-2025.

S.No.	Service Code / Description	HSN / SAC Code	Qty	UOM	Unit Price	Per	Total Value
I		998335					
1			1.000	LS	1,725,000.00 INR	1	1,725,000.00
	Consultancy Services in accordance with the existing DPR, for the proposed 'Installation of Flue Gas Desulphurisation (FGD) Systems for Dr.NTTPS Stage-IV Unit-7 (1x500MW), Ibrahimpatnam, NTR Dist., Andhra Pradesh' on single package (total EPC), DCB (Domestic Competitive Bidding) basis including pre-EPC portion and tendering process						
2			1.000	LS	3,450,000.00 INR	1	3,450,000.00
	Review Engineering, Designs, preparation of site layout drawings, project schedules, approval of vendor drawings/ documents etc.						
3			1.000	LS	960,000.00 INR	1	960,000.00
	Construction Supervision Services (Construction Superintendent).						
4			1.000	LS	420,000.00 INR	1	420,000.00
	Resident Engineers (Civil, Mechanical, Electrical and Instrumentation).						
5			1.000	LS	345,000.00 INR	1	345,000.00
	Inspection services including Third Party Inspection.						
					Total Amount		: 6,900,000.00

Total Amount in Words : Rupees Sixtynine Lakh Only

Chief Engineer (TPC & FGD)

ANDHRA PRADESH POWER GENERATION CORPORATION LIMITED

Office of the EE/C/ENVT/NTTPS IBRAHIMPATNAM-521456
Receipt No. 506
Date : 19/11/25
DEE/C/ENV
DEC/ENV
pl note
EE/C/ENVT

From,
Superintending Engineer
O&M,
Stage-1, Dr NTTPS
APGENCO.

To,
M/S Alikraft Engineers Pvt Ltd.
826, AT&POST Samlaya
Samalaya Savli Road, Taluka Salvi,
Gujarat-391520
e-mail: devanhugaur@alikraft.com
kapilvermani@alikraft.com

Lr No: SE/O&M/Stage1/Dr. NTTPS/D.No. 888/2025 dt. 18.11.2025

Sir,

Sub: Dr.NTTPS - Supply, Erection and Commissioning of Rack and Pinion Type Lift for Chimney-I – Expedite the supply of material and complete the work - Requested - Reg.

Ref: 1. PO No:4500030919 / CE/O&M/ DE purchase2/ V08/2024 , dt 27/11/2024
2. LrNo: CE/O&M/NTTPS/EM&MRT/Stage1/Dno 1515/2025 dt 13/3/2025
3. Lr No: SE/O&M/stage1/Dr.NTTPS/D.No.631/2025 dt.20.08.2025

****

Please refer to this office correspondence against PO cited at ref(1) above, regarding supply, erection and commissioning of Rack and Pinion Type Lift for Chimney-1.

In this regard, it is to inform that, as per PO Clause No: 11 you are supposed to supply the material within 60 days from the date of receipt of MQP approval. But, till to date, material was not received to site. The subject work was urgently required, as dust monitors are not in working condition and these are to be replaced immediately after commissioning of chimney lift. APPCB is insisting for immediate replacement of dust monitors for obtaining latest SPM levels.

Hence, it is once again requested to expedite the supply of material and complete the subject work at the earliest.

Matter may be treated as most urgent.

Yours sincerely,

SUPERINTENDING ENGINEER,
O&M/STAGE-I/Dr.NTTPS
18/11/

Copy Submitted to the Chief Engineer/O&M/Dr.NTTPS-for information please
Copy to the Executive Engineer/EM&MRT/Stage-I/Dr.NTTPS.
Copy to the Executive Engineer/Civil/Environment/Dr.NTTPS

బూడిద చెరువులోనే
బూడిదని వినియోగించే వినియోగదారులకు
మరియు లారీ రవాణాదారులకు గమనిక

☞ బూడిద లోడింగ్ చేసుకున్న ప్రతి లారీ పైన కట్టేటువంటి ఆకు పచ్చ పట్టాకి పైన వేరే ఒక పాలిథిన్ పట్టాను కూడా కట్టవలెను.

☞ బూడిదని బాడీ లెవెన్ వరకు మాత్రమే లోడ్ చేసుకొనవలెను.

☞ లోడ్ చేసుకున్న లారీలను హైవే పక్కన నిలుపరాదు.

☞ లారీలలో బూడిద వెనకవైపు కిందన కారిపోకుండా గోనె సంచులు గాని పాత దుప్పట్లు లాంటివి గాని ఏర్పాటు చేసుకోవలెను.

☞ యార్డ్‌లో బూడిదని డంపింగ్ చేయకూడదు.

☞ పైన చెప్పబడిన గమనికలను పాటించని లారీలను 15 రోజులు బ్లాక్ చేయబడును.

దయచేసి సిబ్బందికి సహకరించగలరు.

ఇట్లు,

డా॥ ఎన్.టి.టి.పి.యస్
యాజమాన్యం

Ash Pond Notice

- **Notice to ash users and lorry transporters**
    - A plastic tarpaulin (polythene sheet) must be tied over the green tarpaulin already covering every lorry loaded with ash.
    - Ash should only be loaded up to the body level of the lorry.
    - Loaded lorries **must not** be parked on the side of the highway.
    - Arrangements must be made using gunny bags or old blankets at the back and bottom of the lorries to prevent the ash from leaking.
    - Ash should **not** be dumped in the IIS yard.
    - Lorries that do not follow the above-mentioned instructions will be blacklisted for 15 days.
    - Please cooperate with the staff.

Sender:

- Yours sincerely,
- Dr. N.T.T.P.S.
- Management

STACK EMISSION (UNIT WISE) CEMS DATA UPLODING TO CPCB &APPCB MONTHLY AVERAGE SPM VALUES FROM MARCH-2025 TO OCTOBER-2025

Units : mg/Nm^3

MONTH	UNIT - 1	UNIT - 2	UNIT - 3	UNIT - 4	UNIT - 5	UNIT - 6	UNIT - 7
STANDARDS	PM	PM	PM	PM	PM	PM	PM
MARCH-2025	*	*	*	139	138	144	69
APRIL-2025	*	*	*	141	126	137	70
MAY-2025	*	*	*	136	130	124	71
JUNE-2025	*	*	*	#	132	40	68
JULY-2025	*	*	*	#	149	140	31
AUGUST-2025	*	*	*	#	160	158	61
SEPTEMBER-2025	*	*	*	#	165	163	56
OCTOBER-2025	*	*	*	#	173	170	62

* Unit - 1, 2, 3 dust analyzers are not working, replacement is under process (New Three numbers Dust Monitors are Available at Stores)

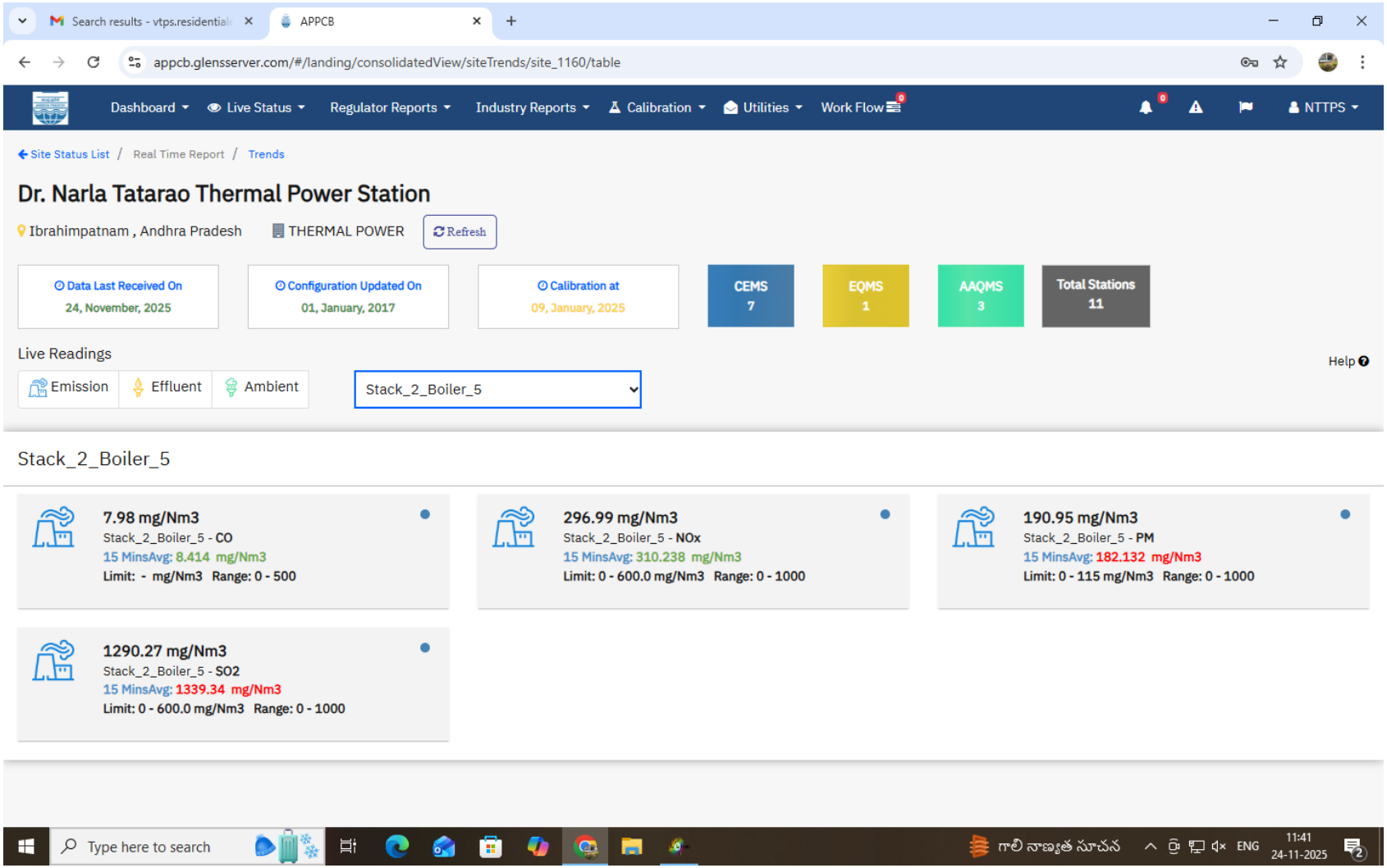
Unit - 4 dust analyzer is under maintenance work

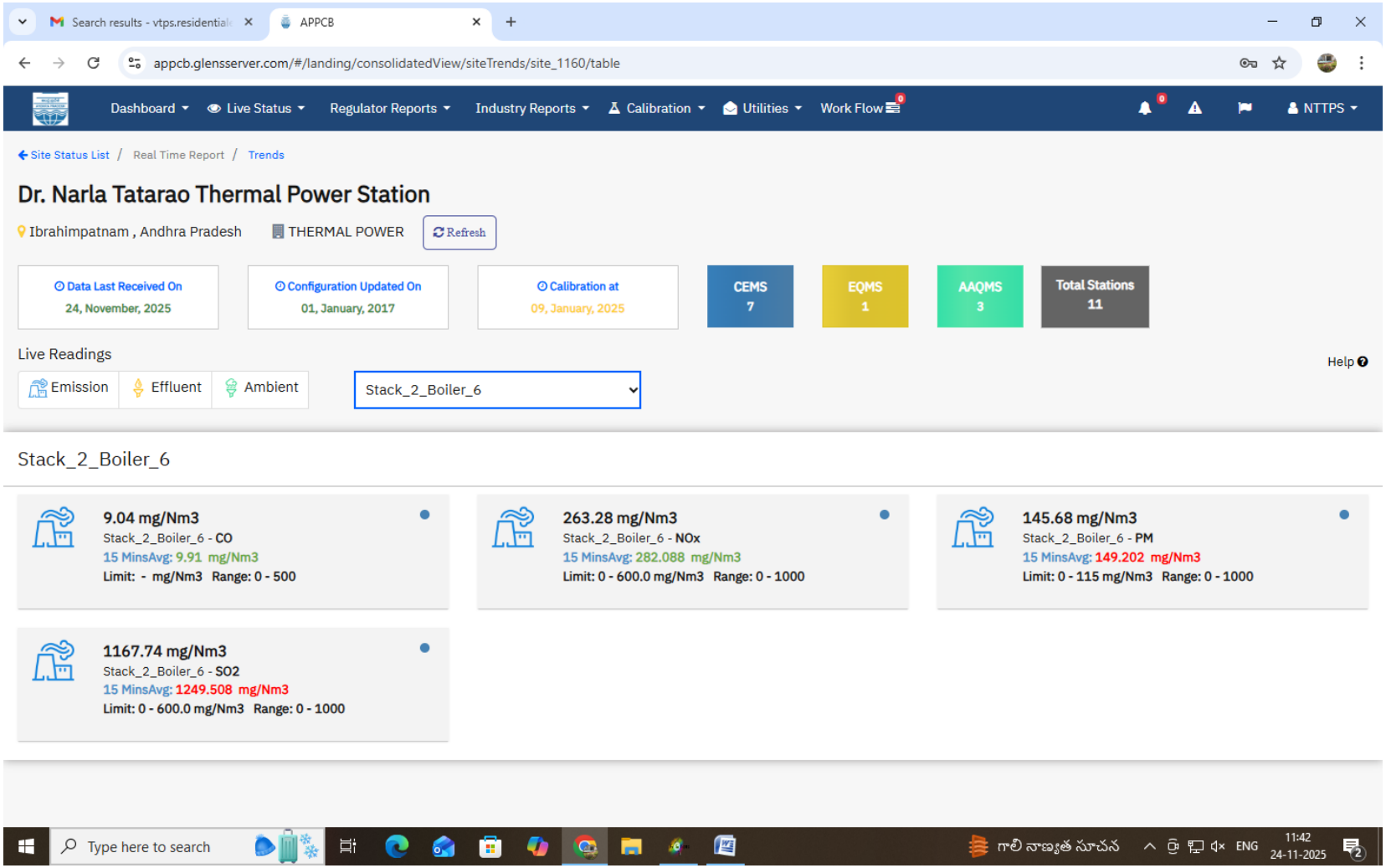
STACK EMISSION (UNIT WISE) CEMS DATA UPLODING VALUES TO CPCB &APPCB FROM AUGUST-2025 TO OCTOBER-2025

		AUGUST		SEPTEMBER		OCTOBER	
MONTH	UNIT - 1	UNIT - 2	UNIT - 3	UNIT - 4	UNIT - 5	UNIT - 6	UNIT - 7
STANDARDS	PM	PM	PM	PM	PM	PM	PM
AUGUST-2025	*	*	*	#	160	158	61
SEPTEMBER-2025	*	*	*	#	165	163	56
OCTOBER-2025	*	*	*	#	173	170	62

Unit - 1, 2, 3 dust analyzers are not working, replacement is under process (New Three numbers Dust Monitors are Available at Stores)

* Unit - 4 dust analyzer is under maintenance work


Search results - vtps.residential
APPCB
appcb.glensserver.com/#/landing/consolidatedView/siteTrends/site_1160/table
Dashboard
Live Status
Regulator Reports
Industry Reports
Calibration
Utilities
Work Flow
NTTPS
Site Status List / Real Time Report / Trends
Dr. Narla Tatarao Thermal Power Station
Ibrahimpatnam , Andhra Pradesh
THERMAL POWER
Refresh
Data Last Received On
24, November, 2025
Configuration Updated On
01, January, 2017
Calibration at
09, January, 2025
CEMS
7
EQMS
1
AAQMS
3
Total Stations
11
Live Readings
Help
Emission
Effluent
Ambient
Stack_2_Boiler_5
Stack_2_Boiler_5
7.98 mg/Nm3
Stack_2_Boiler_5 - CO
15 MinsAvg: 8.414 mg/Nm3
Limit: - mg/Nm3 Range: 0 - 500
296.99 mg/Nm3
Stack_2_Boiler_5 - NOx
15 MinsAvg: 310.238 mg/Nm3
Limit: 0 - 600.0 mg/Nm3 Range: 0 - 1000
190.95 mg/Nm3
Stack_2_Boiler_5 - PM
15 MinsAvg: 182.132 mg/Nm3
Limit: 0 - 115 mg/Nm3 Range: 0 - 1000
1290.27 mg/Nm3
Stack_2_Boiler_5 - SO2
15 MinsAvg: 1339.34 mg/Nm3
Limit: 0 - 600.0 mg/Nm3 Range: 0 - 1000
Type here to search
ENG
11:41
24-11-2025


Search results - vtps.residentiale
APPCB
appcb.glensserver.com/#/landing/consolidatedView/siteTrends/site_1160/table
Dashboard
Live Status
Regulator Reports
Industry Reports
Calibration
Utilities
Work Flow
NTTPS
Site Status List / Real Time Report / Trends
Dr. Narla Tatarao Thermal Power Station
Ibrahimpatnam , Andhra Pradesh
THERMAL POWER
Refresh
Data Last Received On
24, November, 2025
Configuration Updated On
01, January, 2017
Calibration at
09, January, 2025
CEMS
7
EQMS
1
AAQMS
3
Total Stations
11
Live Readings
Help
Emission
Effluent
Ambient
Stack_2_Boiler_6
Stack_2_Boiler_6
9.04 mg/Nm3
Stack_2_Boiler_6 - CO
15 MinsAvg: 9.91 mg/Nm3
Limit: - mg/Nm3 Range: 0 - 500
263.28 mg/Nm3
Stack_2_Boiler_6 - NOx
15 MinsAvg: 282.088 mg/Nm3
Limit: 0 - 600.0 mg/Nm3 Range: 0 - 1000
145.68 mg/Nm3
Stack_2_Boiler_6 - PM
15 MinsAvg: 149.202 mg/Nm3
Limit: 0 - 115 mg/Nm3 Range: 0 - 1000
1167.74 mg/Nm3
Stack_2_Boiler_6 - SO2
15 MinsAvg: 1249.508 mg/Nm3
Limit: 0 - 600.0 mg/Nm3 Range: 0 - 1000
Type here to search
ENG
11:42
24-11-2025

Online SPM DATA of CEMS Uploding to CPCB & APPCB of Unit-6 from August-2025 to October-2025					
MONTH	AUGUST	MONTH	SEPTEMBER	MONTH	OCTOBER
STANDARDS	PM	STANDARDS	PM	STANDARDS	PM
	100		100		100
01.08.2025	167	01.09.2025	145	01.10.2025	175
02.08.2025	164	02.09.2025	162	02.10.2025	174
03.08.2025	170	03.09.2025	176	03.10.2025	176
04.08.2025	165	04.09.2025	181	04.10.2025	170
05.08.2025	166	05.09.2025	166	05.10.2025	166
06.08.2025	175	06.09.2025	170	06.10.2025	164
07.08.2025	161	07.09.2025	168	07.10.2025	182
08.08.2025	171	08.09.2025	164	08.10.2025	184
09.08.2025	173	09.09.2025	161	09.10.2025	182
10.08.2025	180	10.09.2025	171	10.10.2025	173
11.08.2025	160	11.09.2025	156	11.10.2025	169
12.08.2025	163	12.09.2025	160	12.10.2025	165
13.08.2025	148	13.09.2025	165	13.10.2025	167
14.08.2025	160	14.09.2025	168	14.10.2025	169
15.08.2025	62	15.09.2025	163	15.10.2025	166
16.08.2025	36	16.09.2025	148	16.10.2025	172
17.08.2025	174	17.09.2025	146	17.10.2025	175
18.08.2025	171	18.09.2025	162	18.10.2025	185
19.08.2025	165	19.09.2025	162	19.10.2025	182
20.08.2025	174	20.09.2025	158	20.10.2025	185
21.08.2025	162	21.09.2025	162	21.10.2025	186
22.08.2025	162	22.09.2025	162	22.10.2025	183
23.08.2025	170	23.09.2025	163	23.10.2025	178
24.08.2025	168	24.09.2025	164	24.10.2025	153
25.08.2025	171	25.09.2025	167	25.10.2025	159
26.08.2025	172	26.09.2025	164	26.10.2025	157
27.08.2025	173	27.09.2025	170	27.10.2025	168
28.08.2025	160	28.09.2025	170	28.10.2025	161
29.08.2025	159	29.09.2025	154	29.10.2025	158
30.08.2025	150	30.09.2025	175	30.10.2025	167
31.08.2025	144			31.10.2025	110

UNIT-7 Online CEMS Data uploding values to APPCB & CPCB from 01.11.2025 to 23.11.2025	
DATE	UNIT - 7
	PM
STANDARDS	50
01.11.2025	61.53
02.11.2025	62.86
03.11.2025	63.02
04.11.2025	62.68
05.11.2025	62.78
06.11.2025	63.27
07.11.2025	63.19
08.11.2025	63.02
09.11.2025	63.02
10.11.2025	62.86
11.11.2025	62.61
12.11.2025	63.02
13.11.2025	63.35
14.11.2025	62.86
15.11.2025	64.31
16.11.2025	65.26
17.11.2025	64.84
18.11.2025	65.03
19.11.2025	64.08
20.11.2025	63.5
21.11.2025	62.83
22.11.2025	63.31
23.11.2025	63.83

vivo V60 | ZEISS

16mm f/2.2 1/793s ISO50
11/25/2025, 11:17

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE BENCH AT CHENNAI

O.A. NO. 314 OF 2024 (SZ)

Tribunal on its own motion SUO MOTU based on the News Item in The Hindu dt: 04.11.2024 titled, "***Residents stage protest against pollution caused by Vijayawada Thermal Power Station***".

And

Andhra Pradesh Pollution Control Board and Ors.
…Respondents

ANNEXURES FILED ALONG WITH REPLY STATEMENT TO APPCB REPORTS

M/s. Janani Shankar [MS 3192/2014]
Tanushree Arvind [MS 4116/2018]
Simran Srinivasan [MS 673/2020]

COUNSEL FOR RESPONDENT NO. 5

Ph: 98841 59219 / +91 89399 04257

Email: janani.shankar@outlook.com